

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/2160/2024	M.MUKTHI NATH VS M/S. NALCO.	SUVASHISH PATTANAİK VS	// ()
2	D-BLAPL/1458/2024	MAHESWAR DAS VS STATE OF ODISHA	BASANTA KUMAR BEHERA VS	BERHAMPUR SADAR /258 /2023 () //
3	D-BLAPL/1461/2024	ASHOK PADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /102 /2023 () //
4	D-BLAPL/1464/2024	SOMANATH MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /188 /2021 () //
5	D-BLAPL/1465/2024	AMIT PATRA VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /67 /2023 () //
6	D-BLAPL/1467/2024	SANTOSH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /59 /2023 () //
7	D-BLAPL/1469/2024	MD. MAINUDDIN MOLLA VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	GRAM GANJAM /301 /2023 () //
8	D-BLAPL/1470/2024	SOHEL AHMED VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	GRAM GANJAM /301 /2023 () //
9	D-BLAPL/1471/2024	RANJAN KUMAR KAMILA VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	SAHADEV KHUNTA /252 /2021 () //
10	D-BLAPL/1475/2024	RAM CHANDRA NAYAK@RAMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /587 /2023 () //
11	D-BLAPL/1478/2024	RAM CHANDRA NAYAK@RAMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /586 /2023 () //

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12	D-BLAPL/1491/2024	D.ISWAR REDDY VS STATE OF ODISHA	N.N. MOHAPATRA VS	GOPALPUR /133 /2023 () //
13	D-BLAPL/1492/2024	BISWANATH KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /81 /2022 () //
14	D-BLAPL/1493/2024	SANKAR MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /81 /2022 () //
15	D-BLAPL/1494/2024	BABULA JENA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /87 /2016 () //
16	D-BLAPL/1495/2024	BHIKARI SAHU@SAHOO VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	PURUNAKATAK /189 /2023 () //
17	D-BLAPL/1497/2024	ANANTA KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 () //
18	D-BLAPL/1498/2024	GHUM@DUKHISHYAM BHUE VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /114 /2024 () //
19	D-BLAPL/1499/2024	GOBINDA @ ADITYA JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BINJHARPUR /427 /2023 () //
20	D-BLAPL/1501/2024	ANANTA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /420 /2023 () //
21	D-BLAPL/1502/2024	KRUPA MAHANANDIA @ LADHO VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /154 /2020 () //
22	D-BLAPL/1505/2024	ARABINDA MALLICK @ ARABINDA MALIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /195 /2023 () //
23	D-BLAPL/1507/2024	BABULA JENA	GOPAL KRISHNA NAYAK	JAGANNATHA PRASAD /86 /2016

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		VS	VS	()
24	D-BLAPL/1508/2024	STATE OF ODISHA GUDU@ PRIYABRATA TRIPATHY	PADMALAYA MOHAPATRA	// BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023
		VS	VS	()
25	D-BLAPL/1509/2024	STATE OF ODISHA RASMI RANJAN SETHY@JITUA	JYOTIRMAYA SAHOO	// AIR FIELD P.S. /259 /2023
		VS	VS	()
26	D-BLAPL/1510/2024	STATE OF ODISHA SUDAM NAIK	ANITA SAHOO	// KHANDAPARA /207 /2023
		VS	VS	()
27	D-BLAPL/1512/2024	STATE OF ODISHA AVINASH MAURYA	LAXMAN PRADHAN	// ADVA /49 /2023
		VS	VS	()
28	D-BLAPL/1514/2024	STATE OF ODISHA MUNA SETHI @ SETHY	S.S.RAY (2)	// BHARATPUR PS /504 /2022
		VS	VS	()
29	D-BLAPL/1525/2024	STATE OF ODISHA SIBA PRASAD ODI	AJAYA KUMAR PRADHAN	// MALKANGIRI /420 /2023
		VS	VS	()
30	D-BLAPL/1534/2024	STATE OF ODISHA GOPALI JENA	AMULYA RATNA PANDA	// BINJHARPUR /31 /2018
		VS	VS	()
31	D-BLAPL/1535/2024	STATE OF ODISHA BARUN BEHERA	PRADEEP KUMAR DAS	// NAYAKOT /90 /2023
		VS	VS	()
32	D-BLAPL/1536/2024	STATE OF ODISHA PADMANA MACHHA	AMULYA RATNA PANDA	// JEYPURE TOWN /373 /2023
		VS	VS	()
33	D-BLAPL/1538/2024	STATE OF ODISHA PRADEEP SAHU	BASANTA KUMAR DAS	// / /0
		VS	VS	()
34	D-BLAPL/1539/2024	STATE OF ODISHA GOBINDA PAL @ BANI	AMULYA RATNA PANDA	// BARIPADA TOWN /367 /2021
		VS	VS	()

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35	D-BLAPL/1541/2024	STATE OF ODISHA PRABIN PRADHAN @ PRABINA VS	JUGALA KISHORE PANDA VS	// PURUNAKATAK /189 /2023 ()
36	D-BLAPL/1544/2024	STATE OF ODISHA SOMANATH DAS VS	PRANAB RANJAN CHHATOI VS	// CAPITAL P.S. /233 /2023 ()
37	D-BLAPL/1546/2024	STATE OF ODISHA KIRAN SETH VS	JUGALA KISHORE PANDA VS	// BARGARH /338 /2021 ()
38	D-BLAPL/1548/2024	STATE OF ODISHA SOMANATH DAS VS	PRANAB RANJAN CHHATOI VS	// CAPITAL P.S. /264 /2023 ()
39	D-BLAPL/1551/2024	STATE OF ODISHA SOMANATH DAS VS	PRANAB RANJAN CHHATOI VS	// CAPITAL P.S. /239 /2023 ()
40	D-BLAPL/1556/2024	STATE OF ODISHA BABAJI NAIK VS	ANITA SAHOO VS	// KHANDAPARA /207 /2023 ()
41	D-BLAPL/1560/2024	STATE OF ODISHA TEJ KUMAR VS	HARIPAD MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCE /21 /2023 ()
42	D-BLAPL/1561/2024	STATE OF ODISHA RAJENDRA MAJHI VS	SEPHALEE DAS VS	// SINAPALI /319 /2022 ()
43	D-BLAPL/1562/2024	STATE OF ODISHA ASHISH KUMAR VS	HARIPAD MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCE /21 /2023 ()
44	D-BLAPL/1563/2024	STATE OF ODISHA SOMNATH KHORA VS	MANORANJAN PADHY VS	// MACHHKUND /113 /2022 ()
45	D-BLAPL/1566/2024	STATE OF ODISHA YOGENDRA SINGH VS STATE OF ODISHA	HARIPAD MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCE /21 /2023 () //

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46	D-BLAPL/1567/2024	BATI @ NARENDRA DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /390 /2023 () //
47	D-BLAPL/1570/2024	SURESH CHAMPIA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /122 /2023 () //
48	D-BLAPL/1573/2024	MANASH KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
49	D-BLAPL/1574/2024	SANTANU KUMAR NAIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GHATAGAON /47 /2020 () //
50	D-BLAPL/1576/2024	INDRA GOPE VS STATE OF ODISHA	SK. ZAFARULLA VS	BARBIL /33 /2022 () //
51	D-BLAPL/1579/2024	RAJKUMAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 () //
52	D-BLAPL/1580/2024	ARUN KUMAR MAHAPATRA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	DHANUPALI /330 /2023 () //
53	D-BLAPL/1581/2024	BATI@NARENDRA DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /397 /2023 () //
54	D-BLAPL/1582/2024	SONU @ KAMLESH GHOSH VS STATE OF ODISHA	AJAYA NAYAK VS	BRAJARAJNAGAR /252 /2022 () //
55	D-BLAPL/1590/2024	KHIROD SAHOO @ KHIROD KUMAR SAHU @ GAGU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BADAGODA P.S. /492 /2023 () //
56	D-BLAPL/1591/2024	SONU @ ASHWINEE KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /417 /2023 () //
57	D-BLAPL/1592/2024	MARKAND SADANGI	TIRTH KUMAR SAHU	PURI TOWN /82 /2018

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		VS	VS	()
58	D-BLAPL/1595/2024	STATE OF ODISHA MUNA KHARA	SARBESWAR SAHOO	// ORKEL /441 /2023
		VS	VS	()
59	D-BLAPL/1597/2024	STATE OF ODISHA RAMAN DASH @ PINTU	SARBESWAR SAHOO	// TUSRA /58 /2022
		VS	VS	()
60	D-BLAPL/1599/2024	STATE OF ODISHA SUBASH SAMAL	SANTOSH KUMAR KANUNGO	// CRR1 /139 /2023
		VS	VS	()
61	D-BLAPL/1603/2024	STATE OF ODISHA ANGADA DIGAL	MAHES DAS	// SARANGADA /57 /2023
		VS	VS	()
62	D-BLAPL/1607/2024	STATE OF ODISHA NIRUPAMA BAL	ARIJEET MISHRA	// GHATAGAON /295 /2023
		VS	VS	()
63	D-BLAPL/1608/2024	STATE OF ODISHA MARA MADHI	PRANAB KUMAR DAS	// MALKANGIRI /292 /2023
		VS	VS	()
64	D-BLAPL/1612/2024	STATE OF ODISHA SK @ SEKH SOUKAT @ SOKAT @ SK. SAKAT	ARIJEET MISHRA	// PATNA /195 /2023
		VS	VS	()
65	D-BLAPL/1613/2024	STATE OF ODISHA NABIN HARJAN	ARIJEET MISHRA	// B.SINGHPUR /147 /2023
		VS	VS	()
66	D-BLAPL/1618/2024	STATE OF ODISHA RANJAN DALEI @ BABANA	UMAKANTA BARIK	// JAIPATNA /83 /2023
		VS	VS	()
67	D-BLAPL/1619/2024	STATE OF ODISHA LAMBODAR PANIGRAHI	UMAKANTA BARIK	// BADAGADA /473 /2023
		VS	VS	()
68	D-BLAPL/1621/2024	STATE OF ODISHA JAGA DALAI	RAJEET ROY	// DEOGAON /99 /2023
		VS	VS	()

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69	D-BLAPL/1622/2024	STATE OF ODISHA DANARDAN PATRA VS	UMAKANTA BARIK VS	// SURADA /15 /2024 ()
70	D-BLAPL/1623/2024	STATE OF ODISHA AMIN @ RAMESH CHANDRA JENA VS	DEBENDRA NARAYAN PATTANAIAK VS	// NIRAKARPUR /247 /2023 ()
71	D-BLAPL/1624/2024	STATE OF ODISHA SUVILAL PASHWAN VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /160 /2022 ()
72	D-BLAPL/1625/2024	STATE OF ODISHA JUSAPH MUNDA VS	TARA PRASAD MOHAPATRA VS	// / /0 ()
73	D-BLAPL/1631/2024	STATE OF ODISHA BABAJI SETHI @ BELU VS	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /323 /2023 ()
74	D-BLAPL/1632/2024	STATE OF ODISHA CHINMAYA KUMAR ROUT@ CHIKU VS	TARA PRASAD MOHAPATRA VS	// BALIAPANDA /147 /2022 ()
75	D-BLAPL/1633/2024	STATE OF ODISHA PAPUNU SWAIN @ MITHUNA VS	MANAS KUMAR CHAND VS	// BEGUNIAPADA /393 /2023 ()
76	D-BLAPL/1634/2024	STATE OF ODISHA TRINATH KENDU VS	DIGAMBAR SETHI VS	// JEYPURE TOWN /219 /2020 ()
77	D-BLAPL/1637/2024	STATE OF ODISHA SAROJ SAHOO VS	SURYAKANTA DWIBEDI VS	// RANPUR /341 /2023 ()
78	D-BLAPL/1639/2024	STATE OF ODISHA BHAKTA @ BHAKTACHARAN PUTEL VS	SURYAKANTA DWIBEDI VS	// BELPARA /253 /2023 ()
79	D-BLAPL/1641/2024	STATE OF ODISHA GANPATI RANDHARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KODINGA /165 /2023 () //

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80	D-BLAPL/1645/2024	PRASANT KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NIMAKHANDI /265 /2023 0 //
81	D-BLAPL/1646/2024	KANHA MAHAPATRA @ KANHA MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /263 /2023 0 //
82	D-BLAPL/1649/2024	SADASHIV BANCHHOR @ SADASHIBA BANCHHOR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /218 /2021 0 //
83	D-CMAPL/1987/2024	DEBASIS LENKA VS STATE OF ODISHA	ADV. VS	// 0 //
84	D-CMAPL/2177/2024	BIDYUT KUMAR RATH VS MEMBER BOARD OF REVENUE, CUTTACK	ADV. VS	// 0 //
85	D-CMP/1869/2024	RAMA PRATAP KHERIA VS RANJAN KUMAR PADHAN	SUSANTA KUMAR DASH VS	// 0 //
86	D-CMP/1941/2024	PRADIP KUMAR MOHANTY VS ACHIN KUMAR GHOSAL	SAIBRATA RATH VS	// 0 //
87	D-CMP/1969/2024	BIJAY KUMAR TRIPATHY VS PURNA CHANDRA PANDA	PRAJNA SARITA MOHANTY VS	// 0 //
88	D-CMP/2030/2024	RANJAN NAYAK VS SUNAPHULA NAYAK	MAHESWAR MOHANTY VS	// 0 //
89	D-CMP/2033/2024	SHILA PATRANI VS PREM SAGAR	ALOK KUMAR PANDA VS	// 0 //
90	D-CMP/2082/2024	DUKHDEV SARKAR VS MD.NISHAD	SIDHARTHA MISHRA 1 VS	// 0 //
91	D-CMP/2091/2024	SATPAL SING @SATPAL SINGH BAGGA	SUSHANTA KUMAR JOSHI	//

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		VS	VS	0
92	D-CMP/2093/2024	AWAD RAM PATEL RAJESH KUMAR JAIN	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
93	D-CMP/2118/2024	SITA DEVI JAIN SUBHARAJ REALATERS PVT., ANGUL	SUSANTA KUMAR DASH	//
		VS	VS	0
94	D-CONTC/1850/2024	SUDASHA NANDINI SAHOO RATNAKAR RAY	ADV.	//
		VS	VS	0
95	D-CONTC/1851/2024	ASWATHY S., I.A.S. PADMANAVA UPADHYAYA	ADV.	//
		VS	VS	0
96	D-CONTC/1853/2024	ASWATHY S., I.A.S. PRAVATI MISHRA	ADV.	//
		VS	VS	0
97	D-CONTC/1871/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA PRADIP KUMAR DAS	ADV	//
		VS	VS	0
98	D-CONTC/1873/2024	BHAKTA RANJAN MOHANTY, ENGNR., IN CHIEF W.R. DEPT. KSHIROD KUMAR TRIPATHY	ADV.	//
		VS	VS	0
99	D-CONTC/1875/2024	BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF, WATGER RESOURCES DEPT., ORISSA, BBSR. SAROJ KUMAR DWARI	ADV.	//
		VS	VS	0
100	D-CONTC/1876/2024	G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. PREMANANDA PRUSTY	ADV	//
		VS	VS	0
101	D-CONTC/1877/2024	BHAKTA RANJAN MOHANTY, ENGNR., IN CHIEF W.R. DEPT. BIBHUTI RANJAN PANDA	ADV.	//
		VS	VS	0
102	D-CONTC/1878/2024	G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. RABINDRA NATH MOHANTA	ADV	//
		VS	VS	0

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103	D-CONTC/1880/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., GOVT. PR AND DW., DEPT. JANMEJAYA NAIK VS	ADV. VS	// // 0
104	D-CONTC/1881/2024	G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. DAMBARUDHAR NAYAK VS	ADV VS	// // 0
105	D-CONTC/1884/2024	G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT. CHINARI SIBAJI SUBUDHI VS	ADV. VS	// // 0
106	D-CONTC/1885/2024	G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. ASHOK KUMAR DWARI VS	ADV VS	// // 0
107	D-CONTC/1886/2024	G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT. JAY MAA TARINI SELF HELP GROUP, BARGARH VS	ADV. VS	// // 0
108	D-CONTC/1887/2024	DASHRATHI SOREN, CHIEF CSO CUM DIST. MANAGER, OSCSC LTD., BARGARH RAMESH CHANDRA PATTANAYAK VS	ADV VS	// // 0
109	D-CONTC/1888/2024	G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT. SASANKA SEKHAR NANDA VS	ADV. VS	// // 0
110	D-CONTC/1890/2024	G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. RABINDRA KUMAR MISHRA VS	ADV VS	// // 0
111	D-CONTC/1892/2024	G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT. PANCHANAN DAS VS	ADV. VS	// // 0
112	D-CONTC/1893/2024	G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. DHARANIDHAR JENA VS	ADV VS	// // 0
113	D-CONTC/1898/2024	G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT. MRUTYUNJAYA MOHAPATRA VS NIYATI PATTNAIK, O.A.S	ADV VS	// // 0 //

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114	D-CONTC/1935/2024	PRADIP KUMAR DAS VS AMRUT RUTURAJ, COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
115	D-CONTC/1945/2024	NEHERU BEHERA VS VIR VIKRAM YADAV, IAS	ADV. VS	// 0 //
116	D-CONTC/1950/2024	SUSHANTA MOHAPATRA VS DR. AROBINDA BEHERA, IAS	ADV. VS	// 0 //
117	D-CONTC/1954/2024	DR.KALYANI PARIDA VS SHALINI PANDIT, I.A.S.	SAIBRATA RATH VS	// 0 //
118	D-CONTC/1955/2024	AKSHAYA KUMAR PATTANAYAK VS ASHISH THAKARE, COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR	ADV. VS	// 0 //
119	D-CONTC/1960/2024	DHABALESWAR SETHIA VS KARTIKA JALI, CHIEF EXECUTIVE OFFICER, BHAWANIPATNA	ADV. VS	// 0 //
120	D-CONTC/1961/2024	RAGHUNATH NAIK VS D.K.SINGH, ADDL. CHIEF SECY., HOME DEPT., ODISHA, BBAR.	ADV. VS	// 0 //
121	D-CONTC/1962/2024	RAMESH CHANDRA SAHOO VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/1963/2024	JAYANTI PRADHAN VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/1965/2024	BASANTI ROUT VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/1971/2024	CHAKRADHAR BISWAL VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
125	D-CONTC/1983/2024	KARTIK CHANDRA DAS	ADV.	//

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		VS	VS	0
126	D-CONTC/1995/2024	ASHISH THAKARE, I.A.S. DHANANJAY MARNDI	ADV.	//
		VS	VS	0
127	D-CONTC/2000/2024	ANU GARG, I.A.S. NRUPARAJ DHURUA	ADV.	//
		VS	VS	0
128	D-CONTC/2003/2024	ANU GARG, I.A.S. SUDARSAN BHOI	ADV.	//
		VS	VS	0
129	D-CONTC/2008/2024	ANU GARG, I.A.S. RABIN CHANDRA SAI	ADV.	//
		VS	VS	0
130	D-CONTC/2010/2024	ANU GARG, I.A.S. MANABODHA SAHU	ADV.	//
		VS	VS	0
131	D-CONTC/2013/2024	BIPIN KUMAR PRADHAN, TAHASILDAR, PADAMPUR ANITA HOTA	ADV.	//
		VS	VS	0
132	D-CONTC/2015/2024	SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, ODISHA BASANTI MISHRA	ADV.	//
		VS	VS	0
133	D-CONTC/2018/2024	SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR HAREKRUSHNA PRADHAN	ADV.	//
		VS	VS	0
134	D-CONTC/2021/2024	ANKURA BARIK, DISTRICT EDUCATION OFFICER, BHADRAK MATAJEE DAS	ADV.	//
		VS	VS	0
135	D-CONTC/2040/2024	SHALINI PANDIT, I.A.S. NIRUPAMA DASH	ADV.	//
		VS	VS	0
136	D-CONTC/2045/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR NIRUPAMA DASH	ADV.	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/2048/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR NIRUPAMA DASH VS	ADV. VS	// // 0
138	D-CONTC/2053/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR KUMUDA KANTA DASH VS	ADV. VS	// // 0
139	D-CONTC/2060/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR DIBAKAR PRADHAN VS	ADV. VS	// // 0
140	D-CONTC/2061/2024	DR. SANJITG KJUMAR, REGIONAL CHIEF CONSERVATOR OF FOREST, BBSR. KUMUDA KANTA DASH VS	ADV. VS	// // 0
141	D-CONTC/2065/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR KUMUDA KANTA DASH VS	ADV. VS	// // 0
142	D-CONTC/2069/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR KUMUDA KANTA DASH VS	ADV. VS	// // 0
143	D-CONTC/2072/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR NIRUPAMA DASH VS	ADV. VS	// // 0
144	D-CONTC/2076/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR KUMUDA KANTA DASH VS	ADV. VS	// // 0
145	D-CONTC/2085/2024	RUDRA NARAYAN MOHANTY, ADDL. DISTRICT MAGISTRATE, BBSR BUDHADEB MOHANTY VS	ADV. VS	// // 0
146	D-CONTC/2090/2024	SATYABRATA SAHU, IAS SUKHENDU BIKASH PARAMANIK VS	ADV. VS	// // 0
147	D-CONTC/2097/2024	SATYABRATA SAHU, IAS LAXMIDHAR MAL VS ANU GARG, I.A.S.	ADV. VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CONTC/2099/2024	RATHI CHARAN KISAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
149	D-CONTC/2107/2024	KISHORE CHANDRA BAIDYA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
150	D-CONTC/2109/2024	SHASHIDHAR SARPATIA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
151	D-CONTC/2113/2024	LALATENDU DAS VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
152	D-CONTC/2115/2024	BALABHADRA PODH VS ANU GARG, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/2117/2024	DINABANDHU BACHHA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
154	D-CONTC/2119/2024	PRATIMA MOHANTA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
155	D-CONTC/2121/2024	RANJEETA RANASINGH VS TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR	SAGARIKA SAHOO VS	// 0 //
156	D-CONTC/2124/2024	BANDANA JENA VS KRUSHNA CHANDRA NAYAK, O.E.S. 1	ADV. VS	// 0 //
157	D-CONTC/2130/2024	PURNA CHANDRA BAG VS ANUPAM SAHA, I.A.S.	ADV. VS	// 0 //
158	D-CONTC/2132/2024	B.MOHAN PATRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
159	D-CONTC/2135/2024	SARBESWAR BARIK	ADV.	//

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		VS	VS	0
160	D-CONTC/2138/2024	DEO RANJAN KUMAR SINGH, I.A.S. RAKESH KUMAR AGRAWAL	ADV.	//
		VS	VS	0
161	D-CONTC/2141/2024	CHANCHAL RANA, I.A.S. DHANANJAYA PRADHAN	SWAPNA KUMAR OJHA	//
		VS	VS	0
162	D-CONTC/2144/2024	HEMANTA SHARMA, PRINCIPAL SECY. TO GOVT., INDUSTRIES DEPT. GOPAL SETHI	ADV.	//
		VS	VS	0
163	D-CONTC/2148/2024	ANU GARG, I.A.S. NRUSINHA NANDA MOHAPATRA	ADV.	//
		VS	VS	0
164	D-CONTC/2150/2024	RAGHU G, I.A.S. PRAVAT KUMAR SETHY	AJAYA KUMAR TRIPATHY	//
		VS	VS	0
165	D-CONTC/2152/2024	GOURI RANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR AUROBINDA SAHOO	ADV.	//
		VS	VS	0
166	D-CONTC/2154/2024	SATYABRATA SAHU, I.A.S. CHITTARANJAN DALABEHERA	ADV.	//
		VS	VS	0
167	D-CONTC/2155/2024	SATYABRATA SAHOO, COMMNR. CUM SECY. REVENUE AND DISASTER MANAGEMENT DEPT. DR. SRIMOY DAS ADHIKARY	ADV.	//
		VS	VS	0
168	D-CONTC/2157/2024	ARAVINDA AGARWALA, I.A.S. DR.NIRANJAN MOHAPATRA	ADV.	//
		VS	VS	0
169	D-CONTC/2159/2024	ARAVINDA AGARWALA, I.A.S. SASMITA SAHOO	ADV.	//
		VS	VS	0
170	D-CONTC/2162/2024	ASWATHY S.,IAS,S AND ME,ODISHA AMAR KUMAR MALLIK	ADV.	//
		VS	VS	0

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171	D-CONTC/2164/2024	DR. BIJAY KETAN UPADHYAYA, SECY., BOARD OF REVENUE, ODISHA DR.JAYANTA KUMAR KAR SHARMA VS ARAVINDA AGARWALA, I.A.S.	ADV. VS	// // 0 //
172	D-CONTC/2165/2024	JAYASHREE PATTANAİK VS SANJAY KUMAR SINGH, IAS, PRINCIPAL SECY. TO GOVT. HIGHER EDU. DEPT.	ADV. VS	// // 0 //
173	D-CONTC/2166/2024	DR. JYOTSNAMAYEE KAR VS ARAVINDA AGARWALA, I.A.S.	ADV. VS	// // 0 //
174	D-CONTC/2167/2024	PURNA CHANDRA BISWAL VS T. ASHOK KUMAR FIELD DIRECTOR CUM R.C.C.F, BAIPADA	SATYA NARAYAN MISHRA 4 VS	// 0 //
175	D-CONTC/2168/2024	SAMSUDIN KHAN VS V.V. YADAB, I.A.S.	ADV. VS	// 0 //
176	D-CONTC/2169/2024	KARNARAJ BARIK VS ASHOK KUMAR DEHURY, TAHASILDAR, KANIKA	ADV. VS	// 0 //
177	D-CONTC/2171/2024	RITESH KUMAR NAYAK VS AMIT PATTNAİK, DEO, GANJAM	ADV. VS	// 0 //
178	D-CONTC/2172/2024	UMAKANTA PATTANAİK VS PROJECT DIRECTOR, NHAI PROJECT IMPLEMENTATION UNIT, DHENKANAL	ADV. VS	// 0 //
179	D-CONTC/2174/2024	LAXMIDHAR SAHOO VS ASWATHY S., IAS, COMMNR. CUM PRINCIPAL SECY. TO GOVT. ODISHA, S AND M.E. DEPT.	ADV. VS	// 0 //
180	D-CONTC/2176/2024	CHAITANYA SAHU VS DISTRICT EDUCATION OFFICER, BARGARH	ADV. VS	// 0 //
181	D-CONTC/2178/2024	KHAENU PRADHAN VS DISTRICT EDUCATION OFFICER, BARGARH	ADV. VS	// 0 //

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182	D-CONTC/2179/2024	GANGADHAR MOHAPATRA VS RABIN CHARCHIL MISHRA,OAS,TAHASILDAR,RANPUR CUM EXEC. OFFICER,RANPUR DEBOTTAR	ADV. VS	// 0
183	D-CONTC/2182/2024	BIMAL KUMAR MALLIA VS D.BRUNDHA,IAS,ADDL. COMMNR,BMC	ADV. VS	// 0
184	D-CONTC/2184/2024	DUKHISHYAM SATPATHY VS NARAHARI SETHI,OAS I,COLLECTOR AND D.M.,CUTTACK	BIKASH KUMAR ROUTRAY VS	// 0
185	D-CONTC/2185/2024	RABINDRA KUMAR SAHOO VS NARAHARI SETHI,OAS I,COLLECTOR AND D.M.,CUTTACK	BIKASH KUMAR ROUTRAY VS	// 0
186	D-CONTC/2186/2024	DHRUBA CHARAN MOHARANA VS NARAHARI SETHI,OAS I,COLLECTOR AND D.M.,CUTTACK	BIKASH KUMAR ROUTRAY VS	// 0
187	D-CRLA/1472/2024	BASU @ BASANTA GOCHHAYAT VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	ANGUL SADAR PS /120 /2021 0 //
188	D-CRLA/1520/2024	K.BHIMA PATRA VS STATE OF ODISHA	PRASANNA KUMAR NAYAK(1) VS	/194 /2017 0 //
189	D-CRLA/1604/2024	THABIRA @ CHHABIRA PUTEL @ CHHABIRAM PATEL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BHAWANIPATNA SADAR /172 /2017 0 //
190	D-CRLA/1609/2024	BISWANATH PINGUA VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /109 /2016 0 //
191	D-CRLA/1659/2024	BISWANATH BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOREI /84 /2021 0 //
192	D-CRLMC/1459/2024	HARBINDER SINGH DEENGRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	/ /0 0 //
193	D-CRLMC/1468/2024	RAMAKANTA DIGAL	MAHES DAS	TIKABALI /108 /2016

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		VS	VS	()
194	D-CRLMC/1483/2024	STATE OF ODISHA SANTOSH PATEL	TUSAR KANTI PRAHARAJ	// LAIKERA /35 /2016
		VS	VS	()
195	D-CRLMC/1486/2024	STATE OF ODISHA SUSANTA@LALA BARIK	PITAMBAR JENA	// JHUMPURA /15 /2017
		VS	VS	()
196	D-CRLMC/1500/2024	STATE OF ODISHA DORA PATRA	PARTHA SARATHI DAS	// TELKOI /49 /2017
		VS	VS	()
197	D-CRLMC/1503/2024	STATE OF ODISHA NILU@ADITYA RANJAN NANDA	AKSHAYA KUMAR SUBUDHI	// PIPLI /147 /2013
		VS	VS	()
198	D-CRLMC/1524/2024	STATE OF ODISHA SANTOSH BEHERA	SANJIT MISHRA	// //0
		VS	VS	()
199	D-CRLMC/1530/2024	STATE OF ORISSA RASANANDA KHATUA	ANIRUDHA DAS	// TARBHA /1148 /2021
		VS	VS	()
200	D-CRLMC/1542/2024	STATE OF ODISHA SURYANARAYAN PANDA @ JAGA	ANIRUDHA DAS	// PURI TOWN /170 /2019
		VS	VS	()
201	D-CRLMC/1547/2024	STATE OF ODISHA MANAS RANJAN SWAIN	AMITAV TRIPATHY	// /129 /2020
		VS	VS	()
202	D-CRLMC/1553/2024	STATE OF ODISHA SANKAR PRADHAN	PRATAP KUMAR NAYAK	// JATNI P.S. /475 /2015
		VS	VS	()
203	D-CRLMC/1557/2024	STATE OF ODISHA ASIT KUMAR SAMAL	KAMIL RASHID	// PARLAKHEMUNDI /138 /2013
		VS	VS	()
204	D-CRLMC/1568/2024	STATE OF ODISHA KANHU CHARAN PRADHAN	SURYAKANTA DWIBEDI	// SPL.TASK FORCE /15 /2023
		VS	VS	()

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205	D-CRLMC/1577/2024	STATE OF ODISHA SHIPA @ JIBAN RATNA SWAIN @ JIBANJYOTI SWAIN VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /363 /2016 ()
206	D-CRLMC/1583/2024	STATE OF ODISHA TRILOCHAN MAHANTA VS	RASHMIKANTA MAHALIK VS	// /125 /2013 ()
207	D-CRLMC/1589/2024	STATE OF ODISHA ROYANATH MAHAKUD VS	RASHMIKANTA MAHALIK VS	// KEONJHAR SADAR /133 /2017 ()
208	D-CRLMC/1605/2024	STATE OF ORISSA PINTU @ SUBHASISH ROUT VS	SATYAJIT MOHAPATRA (2) VS	// BHADRAK RURAL /92 /2023 ()
209	D-CRLMC/1638/2024	STATE OF ODISHA MADHAN MAJHI VS	TIRTH KUMAR SAHU VS	// SAINTALA /193 /2019 ()
210	D-CRLMC/1642/2024	STATE OF ODISHA SUDHANSU DIGAL VS	SUSANTA KUMAR LENKA VS	// TIKABALI /39 /2013 ()
211	D-CRLMC/1644/2024	STATE OF ODISHA RADHASHYAM GUPTA VS	ASHOK DAS VS	// DIGAPAHANDI /163 /2009 ()
212	D-CRLMC/1648/2024	STATE OF ODISHA KALU CHARAN NAHAK@SANTOSH VS	LAMBODOR ACHARI VS	// BUGUDA /134 /2013 ()
213	D-CRLMC/1652/2024	STATE OF ODISHA NIRUPAMA DAS VS	ARIJEET MISHRA VS	// / /0 ()
214	D-CRLMC/1653/2024	STATE OF ODISHA JITU MEHER VS	PRASHANTA KUMAR NAYAK VS	// / /0 ()
215	D-CRLMC/1657/2024	M/S. MAHESWARI AGENCIES, SONEPUR PRIYA RANJAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// AUL /294 /2021 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-CRLMC/1658/2024	AMARENDRA ROUT VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	/ /0 0 //
217	D-CRLMC/1660/2024	SRIKANTA MAJHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /224 /2018 0 //
218	D-CRLMC/1661/2024	BADAPU JAYADEV@JAYADEVA BADAPU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /55 /2010 0 //
219	D-CRLMC/1662/2024	SALILA DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	ABHAYACHANDPUR /115 /2014 0 //
220	D-CRLMC/1663/2024	ULLASH CHANDRA DAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	LALBAG /206 /2021 0 //
221	D-CRLMC/1664/2024	TANUPAMA SAMANTRAY@JENA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	JAGATSINGPUR /102 /1993 0 //
222	D-CRLMC/1665/2024	NIRANJAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 0 //
223	D-CRLMC/1666/2024	SUSANTA BEHERA VS STATE OF ODISHA	MANAS CHAND VS	SUKINDA /77 /2003 0 //
224	D-CRLMC/1667/2024	SANJAY KUMAR PATWARI VS STATE OF ODISHA	AMIT PATTNAIK VS	/ /0 0 //
225	D-CRLMC/1668/2024	BIKU@KRUTIBAS PAIKARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /5 /2018 0 //
226	D-CRLMC/1669/2024	ABHIMANYU SETHI VS STATE OF ODISHA	SUJATA JENA VS	KISSANNAGAR PS /195 /2023 0 //
227	D-CRLMC/1670/2024	DHARANIDHAR SAHOO	NALINI KANTA SAHOO	CHANDRASEKHARPUR /187 /2014

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		VS	VS	()
		STATE OF ODISHA		//
228	D-CRLMC/1671/2024	MANAS KUMAR SAMAL@KANHA	DEBASNAN DAS	KENDRAPARA SADAR /711 /2023
		VS	VS	()
		STATE OF ODISHA		//
229	D-CRLMC/1672/2024	SANTOSH JAISWAL @ SANTOSH KUMAR JAISWAL	MOHAMMED MUSTAQ ANSARI	HIRAKUD /82 /2004
		VS	VS	()
		STATE OF ODISHA		//
230	D-CRLMC/1673/2024	MEERA @ MIRA PRADHAN	BHARAT BHUSAN ROURTRAY	BALUGAON P.S. /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
231	D-CRLMP/1474/2024	MOHAMMED SAHIL HASAN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	D-CRLMP/1476/2024	SURESHA CHANDRA BHOI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	D-CRLMP/1481/2024	MANAS KUMAR NATH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	D-CRLMP/1484/2024	SANJAY SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	D-CRLMP/1488/2024	SAROJ KUMAR RATH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	D-CRLMP/1490/2024	CHINMAYA DAS	BIJOY DASMOHAPATRA	/ /0
		VS	VS	()
		NAMRATA MISHRA		//
237	D-CRLMP/1513/2024	GANESH PRASAD KAR	MITHUN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	D-CRLMP/1571/2024	BASANTA NAYAK	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-CRLMP/1572/2024	STATE OF ODISHA RABINDRA DAS VS	ASHOK KUMAR SAHOO VS	// /0 0
240	D-CRLMP/1588/2024	STATE OF ODISHA SUBHRA KANUNGO VS	ANUP DASH VS	// /0 0
241	D-CRLMP/1593/2024	STATE OF ODISHA SUBHASHMITA PATTANAİK VS	ASIT KUMAR JENA VS	// /0 0
242	D-CRLMP/1596/2024	COMMISSIONER OF POLICE, BBSR PUSPANJALI SAHOO VS	MANORANJAN DASH VS	// /0 0
243	D-CRLMP/1629/2024	STATE OF ODISHA RATNAKAR PANI VS	BISWAJIT PASAYAT VS	// /0 0
244	D-CRLREV/1587/2024	SASMITA PANI KALIA @ SATYABRATA SAHU VS	SATYAJIT MOHAPATRA VS	// /0 0
245	D-CRLREV/1635/2024	STATE OF ODISHA TAPASWINEE DAS VS	RUDRA NARAYAN PARIJA VS	// /0 0
246	D-CRLREV/1656/2024	KAMAL LOCHAN BHUYAN GOUTTAM KAR @ GOUTAM KUMAR KAR VS	JAJATI KESHARI KHUNTIA VS	// /0 0
247	D-FAO/2114/2024	STATE OF ODISHA SITA KISKOO VS	PRAFULLA CH. BISWAL VS	// /0 0
248	D-MACA/1861/2024	KALINGA KESHARI PRADHAN MINATI PARIDA VS	PRADEEP KUMAR MISHRA VS	// /0 0
249	D-MACA/1862/2024	BIDYADHAR SWAIN MATAN SAHU VS	PRADEEP KUMAR MISHRA VS	// /0 0
		CHITARANJAN BEHERA		//

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250	D-MACA/1863/2024	TRILOCHAN PALEI VS SURESH KUMA PALAI	PRADEEP KUMAR MISHRA VS	// 0 //
251	D-MACA/1865/2024	ANUSAYA NAHAK VS MEGHANAD PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //
252	D-MACA/1866/2024	RENUBALA SAHOO VS SK. ABDUL RAHIM	PRADEEP KUMAR MISHRA VS	// 0 //
253	D-MACA/1897/2024	M/S. NEW INDIA ASSURANCE CO. L.T.D. VS GUNADHARA GIRI	NAYAN BEHARI DAS VS	// 0 //
254	D-MACA/1916/2024	D.M. (D.O. II), M/S. ORIENTAL INSURANCE CO. LTD. VS ANNAPURNA JENA	SOMNATH ROY VS	// 0 //
255	D-MACA/1919/2024	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS PRASANTA KUMAR PARIDA	GOPAL CHANDRA SAMANTARAY VS	// 0 //
256	D-MACA/1929/2024	M/S. D.M., NATIONAL INSURANCE CO. LTD., CUTTACK. VS SUBHASHREE SAHOO	PRASANTA KUMAR MAHALI VS	// 0 //
257	D-MACA/1931/2024	M/S. D.M., ORIENTAL INSURANCE CO. LTD., CUTTACK. vs VS SANTILATA JENA	PRASANTA KUMAR MAHALI VS	// 0 //
258	D-MACA/1938/2024	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS PRAVAKAR JENA	PRASANTA KUMAR MAHALI VS	// 0 //
259	D-MACA/2027/2024	AMIT KUMAR BEHERA VS SRIKANTA KUMAR PANI	SUSANT KUMAR MOHANTY VS	// 0 //
260	D-MATA/1903/2024	ASWINI KU. ADHIKARI VS SANTOSHINI SAHU	BIRAJA PRASANNA DAS VS	// 0 //
261	D-MATA/2071/2024	ADDALA CHAITANYA VARMA	SATYAJIT MOHAPATRA (2)	//

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		VS	VS	0
262	D-MATA/2127/2024	ADDALA MENEESHA BABITA PRADHAN @ NAYAK	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
263	D-RPFAM/2136/2024	DEBENDRA KUMAR NAYAK SUNANDA RANI PARIKSHYA	MANAS KUMAR CHAND	//
		VS	VS	0
264	D-RSA/1899/2024	SOUMENDRA PRASAD RATH GOURI SHANKAR AGARWAL	SANJEEV UDGATA	//
		VS	VS	0
265	D-RSA/1904/2024 RSA/6/2024	SASHANKAR SEKHAR SATPATHY KAILASH CHANDRA TRIPATHY	TRILOCHAN NANDA	//
		VS	VS	DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangi
266	D-RSA/2173/2024	BIRANCHI NARAYAN TRIPATHY JAGANNATH JEW	AVIJIT PAL	RFA/0000020/2015
		VS	VS	//
267	D-RSA/2175/2024	LAXMIPRIYA SAMANTARAY SENAPATI BARIK	ARUN KUMAR MISHRA	0
		VS	VS	//
268	D-RVWPET/1860/2024	DILIP SETH STATE OF ODISHA	SAROJA KANTA SAMAL,A.G.A	//
		VS	VS	0
269	D-TRP(C)/1924/2024	MANAGING COMMITTEE OF KULGI HIGH SCHOOL,MAYURBHANJ LOPAMUDRA GIRI	ANJAN KUMAR JENA	//
		VS	VS	0
270	D-TRP(C)/2147/2024	ALOK KUMAR KAR SUMITRA SAHOO	NIRANJAN LENKA	//
		VS	VS	0
271	D-TRP(C)/2180/2024	UMESH CHANDRA SAHOO BATAKRISHNA ROUT	NIRANJAN PRASAD PATRA	//
		VS	VS	0
272	D-TRP(C)/2181/2024	DUTTAHARI ROUT BATAKRISHNA ROUT	NIRANJAN PRASAD PATRA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-TRP(C)/2183/2024	DUTTAHARI ROUT MANJULATA BEHERA VS MANOJ KUMAR BEHERA	PRAVAT KUMAR NAYAK VS	// // 0 //
274	D-WA/1859/2024	STATE OF ODISHA VS PRAFULLA KUMAR BEHERA	AJODHYA RANJAN DAS, A.G.A. VS	// 0 //
275	D-WA/1864/2024	STATE OF ODISHA VS B.K. RAGHAVAN	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
276	D-WA/1891/2024	STATE OF ODISHA VS PRIYAMBADA DASH	TARUN PATNAIK, A.S.C. VS	// 0 //
277	D-WA/2016/2024 WA/16/2024	PRINCIPAL SECY., PANCHAYATRAJ DEPTT. VS DEBI PRASAD NANDA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
278	D-WA/2070/2024	STATE OF ODISHA VS DR. BASANTA KUMAR SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
279	D-WA/2079/2024	STATE OF ODISHA VS SURYA KUMAR MOHANTY	SASWAT DAS, A.G.A. VS	// 0 //
280	D-WA/2120/2024	POURNMASI ACHARYA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
281	D-WA/2170/2024	RASANANDA BASTI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
282	D-WP(C)/1852/2024 WP(C)/786/2024	DR. PRASANTA KUMAR BISWAL VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	// 0 //
283	D-WP(C)/1854/2024	M/S. UNISOFT, CUTTACK VS PRINCIPAL COMMNR.,(APPEALS), IN SITU, CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/1855/2024	SRADHARANI MOHANTY VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
285	D-WP(C)/1856/2024	SANKARSAN JENA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
286	D-WP(C)/1857/2024	TILOTTAMA JENA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
287	D-WP(C)/1858/2024	M/S. ESMART ENERGY SOLUTIONS LTD., KHORDHA VS ASST. COMMNR. OF STATE TAX, CT AND GST, BBSR	MUKESH PANDA VS	// 0 //
288	D-WP(C)/1867/2024	DR. SURYAKANT PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
289	D-WP(C)/1868/2024	SRIKAR BISWAL VS SECY. TO GOVT., S AND ME DEPT., BBSR	MANAS PATI VS	// 0 //
290	D-WP(C)/1870/2024	LAKSHMIDHAR TRIPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
291	D-WP(C)/1872/2024	M/S. MAGNUM SEA FOODS LTD. BBSR VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
292	D-WP(C)/1874/2024	SAGAR DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
293	D-WP(C)/1879/2024	M/S. MAGNUM SEA FOODS LTD. BBSR VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
294	D-WP(C)/1882/2024	SUNITA PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
295	D-WP(C)/1883/2024	JAYANTA KUMAR DAS	SAIBRATA RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/779/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/1889/2024	RAMESH CHANDRA BEHERA	SAILABALA JENA	//
	WP(C)/774/2024	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/1894/2024	ANKUR CHARAN BEHERA	SAILABALA JENA	//
	WP(C)/832/2024	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/1895/2024	CHITTARANJAN BHANJA	DEBI PRASAD DASH	//
		VS UCO BANK, BALASORE	VS	0 //
299	D-WP(C)/1896/2024	M/S ORIENSOL SYSTEMS PVT. LTD., CUTTACK	BIBHUTI BHUSAN CHOUDHURY	//
	WP(C)/787/2024	VS INDIAN OVERSEAS BANK, CHENNAI	VS	0 //
300	D-WP(C)/1900/2024	BHAGABAN BHOI	RAMA KRISHNA BISOI	//
		VS SECY. TO GOVT., R AND DM DEPT., BBSR	VS	0 //
301	D-WP(C)/1901/2024	MANDAKINI NAYAK	BISWAJIT MOHAPATRA	//
		VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/1902/2024	BABURAM DAS	BISWAJIT MOHAPATRA	//
		VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/1905/2024	BIDULATA SAHOO	BIRAJA PRASANNA DAS	//
		VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/1906/2024	PRAMOD KUMAR SWAIN	MANORANJAN PADHI	//
		VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/1907/2024	AMULYA KUMAR PANDA	DEEPAK KUMAR PANI	//
		VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/1908/2024	BUDUNI DARAI	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/1909/2024	STATE OF ODISHA JAYANTI BALA SAMAL VS I.G OF REGISTRATION, ODISHA, CUTTACK	PRASANTA KUMAR PANDA VS	// // 0 //
308	D-WP(C)/1910/2024 WP(C)/818/2024	SANKARSHAN SAHOO VS COLLECTOR, PURI	SWAPNIL ROY VS	// // 0 //
309	D-WP(C)/1911/2024 WP(C)/816/2024	SWARNALATA SAHOO VS COLLECTOR, PURI	SWAPNIL ROY VS	// // 0 //
310	D-WP(C)/1912/2024	DILLIP KUMAR MISTRY VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //
311	D-WP(C)/1913/2024	GOBIND CHANDRA BORD VS REVENUE DIVISIONAL COMMNR., CENTRAL RANGE, CUTTACK	SWAPNIL ROY VS	// // 0 //
312	D-WP(C)/1914/2024 WP(C)/778/2024	LAXMIDHAR BARIK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// // 0 //
313	D-WP(C)/1915/2024	BIBHU PRASAD GANTAYAT VS THE COMMNR. CUM SECY. TO GOVT., R AND DM DEPT., KHURDA	BHAGABAN BEHERA VS	// // 0 //
314	D-WP(C)/1917/2024 WP(C)/763/2024	KASTURABA COLLEGE OF NURSING, GANJAM VS STATE OF ODISHA	PAMI RATH VS	// // 0 //
315	D-WP(C)/1918/2024	NIBASH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
316	D-WP(C)/1920/2024	RAM PRASAD SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
317	D-WP(C)/1921/2024	DR. SANDHYARANI MUNI VS BERHAMPUR UNIVERSITY, GANJAM	SOMADARSAN MOHANTY VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/1922/2024	DEBENDRA SAHU VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
319	D-WP(C)/1923/2024	KRUSHNA CHARANA PATNAIK VS BERHAMPUR UNIVERSITY, GANJAM	SOMADARSAN MOHANTY VS	// 0 //
320	D-WP(C)/1925/2024	SHIV KUMAR AGARWAL VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
321	D-WP(C)/1926/2024	ANANTA CHARAN RAY VS STATE OF ODISHA	BIBEKANANDA BAISAKH VS	// 0 //
322	D-WP(C)/1927/2024	GOKULANANDA JENA VS THE MANAGING DIRECTOR, ODISHA STATE CO-OP. BANK, BBSR	DILLIP RAY VS	// 0 //
323	D-WP(C)/1928/2024	BABULI SWAIN VS STATE OF ODISHA	PARSURAM PARIJA VS	// 0 //
324	D-WP(C)/1930/2024	JUDHISTIRA SWAIN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
325	D-WP(C)/1932/2024	ANJAN KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
326	D-WP(C)/1933/2024	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
327	D-WP(C)/1934/2024	SARATA CHANDRA MAHARANA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
328	D-WP(C)/1936/2024	UNION OF INDIA VS SURESH CHANDRA SETHI	BISWAJIT MAHARANA VS	// 0 //
329	D-WP(C)/1937/2024	PABITRA MOHAN PADHAN	AMITABH PRADHAN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/1939/2024	STATE OF ODISHA BALAKRISHNA MAHARANA	DEEPANKAR PANIGRAHY	//
		VS	VS	0
331	D-WP(C)/1940/2024	STATE OF ODISHA SANJUKTA SAHU	DEEPANKAR PANIGRAHY	//
		VS	VS	0
332	D-WP(C)/1942/2024	STATE OF ODISHA ANNADA PRASAD PATTNAIK	MANAS RANJAN DHAL	//
		VS	VS	0
333	D-WP(C)/1943/2024	STATE OF ODISHA PRAKASH PADHIARY	DEEPANKAR PANIGRAHY	//
		VS	VS	0
334	D-WP(C)/1944/2024	STATE OF ODISHA TAPAN KUMAR MANDAL		//
		VS	VS	0
335	D-WP(C)/1946/2024	SUB COLLECTOR (SADAR), CUTTACK KUANR MARNDY	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
336	D-WP(C)/1947/2024	CHAIRMAN CUM M,D, ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD. BBSR SOBHASINI DASH	KISHORE CHANDRA SATAPATHY	//
		VS	VS	0
337	D-WP(C)/1948/2024	STATE OF ODISHA GEETANJALI MOHARANA	DEEPANKAR PANIGRAHY	//
		VS	VS	0
338	D-WP(C)/1949/2024	STATE OF ODISHA NITYANANDA PRADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
339	D-WP(C)/1951/2024	THE COLLECTOR, NUAPADA ARJUN BEHERA	DHANANJAYA MUND	//
		VS	VS	0
340	D-WP(C)/1952/2024	THE UNION OF INDIA SAMEER RANJAN SAHOO	SUJATA JENA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/1953/2024	STATE OF ODISHA ANJALI DEVI VS	DEEPANKAR PANIGRAHY VS	// // 0
342	D-WP(C)/1956/2024	STATE OF ODISHA UTKALI PRIYADARSHANI VS	AMIT KUMAR PATRA VS	// // 0
343	D-WP(C)/1957/2024	STATE OF ODISHA RAJU SAHU VS	DEEPANKAR PANIGRAHY VS	// // 0
344	D-WP(C)/1958/2024 WP(C)/771/2024	STATE OF ODISHA PRAFULLA KUMAR NAIK VS	JAGAJIT PANDA VS	// // 0
345	D-WP(C)/1959/2024	STATE OF ODISHA KAILASH CHANDRA BARIK VS	PRASANTA KUMAR ROUTRAY VS	// // 0
346	D-WP(C)/1964/2024	STATE OF ODISHA CHINMAYA GAHIR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
347	D-WP(C)/1966/2024	STATE OF ODISHA BHIKSHUKA JOSHI VS	SHAKTI DATTA TRIPATHY VS	// // 0
348	D-WP(C)/1967/2024	STATE OF ODISHA NEMHATI BARA VS	BHABARANJAN KAR VS	// // 0
349	D-WP(C)/1968/2024	GOVT. OF ODISHA BHOLESWAR PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
350	D-WP(C)/1970/2024	STATE OF ODISHA SAKTI KANTA MOHANTY VS	SUSANTA KUMAR MISHRA VS	// // 0
351	D-WP(C)/1972/2024	STATE OF ODISHA HRUSIKESH NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/1973/2024	TRILOCHAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	D-WP(C)/1974/2024	RANGANATH MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
354	D-WP(C)/1975/2024	BINODINI PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
355	D-WP(C)/1976/2024	JAMES TIRKEY VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
356	D-WP(C)/1977/2024	LAXMIDHAR KISAN VS UNION OF INDIA	SUBHRANSU THAKUR VS	// 0 //
357	D-WP(C)/1978/2024	SUKRA EKKA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
358	D-WP(C)/1979/2024	SHISHIR KUMAR ROUT VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
359	D-WP(C)/1980/2024	DAYANIDHI BHUE VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
360	D-WP(C)/1981/2024	PRIYADARSHINI SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
361	D-WP(C)/1982/2024	SANJAYA KUMAR RANA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
362	D-WP(C)/1984/2024	KUNJAKUMARI SAHU VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
363	D-WP(C)/1985/2024	RANJULATA SWAIN	NISHIKANTA MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/1986/2024	MITHUN BALLARSINGH	MAHESWAR MOHANTY	//
		VS	VS	0
		COLLECTOR, KANDHAMAL		//
365	D-WP(C)/1988/2024	RASMITA SWAIN	NISHIKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/1989/2024	BIDYADHAR CHHACHHAN	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
367	D-WP(C)/1990/2024	SUDARSAN BUDA	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
368	D-WP(C)/1991/2024	BIMAL KABISATAPATHY	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/1992/2024	RAKESH PRADHAN	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/1993/2024	PRAKASH BEHERA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		ODISHA LIFT IRRIGATION CORPORATION, KHURDA		//
371	D-WP(C)/1994/2024	MARIAM MINZ	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
372	D-WP(C)/1996/2024	REBATI DAS	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/1997/2024	BABAJEE CHARAN BEHERA	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/1998/2024	PRAKASH BEHERA	SUKANTA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/1999/2024	ODISHA LIFT IRRIGATION CORPORATION, KHURDA JAGABANDHU KALO VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// // 0 //
376	D-WP(C)/2001/2024	SUMAN KUMAR MURARI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
377	D-WP(C)/2002/2024	ANADI RAM BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
378	D-WP(C)/2004/2024	HEMANTA KUMAR OJHA VS STATE OF ODISHA	SUBRAT MISRA VS	// 0 //
379	D-WP(C)/2005/2024	KAMALINI MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
380	D-WP(C)/2006/2024	SAGAR MAJHI VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
381	D-WP(C)/2007/2024	BISWAMBHAR PATRA VS BLOCK EDUCATION OFFICER, BALIAPAL, BALASORE	BIKRAM CHANDRA GHADEI VS	// 0 //
382	D-WP(C)/2009/2024	BENEDICT XALXO VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
383	D-WP(C)/2011/2024	BHARAT CHANDRA RAY VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
384	D-WP(C)/2012/2024	SURESH CHANDRA PATRA VS GOVT. OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
385	D-WP(C)/2014/2024	SCHOLASTIEA BARIA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/2017/2024	INDRAMANI KARALI VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
387	D-WP(C)/2019/2024	RADHAKRUSHNA SAHOO VS BLOCK EDUCATION OFFICER, BALIAPAL, BALASORE	BIKRAM CHANDRA GHADEI VS	// 0 //
388	D-WP(C)/2020/2024	NARAHARI OJHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
389	D-WP(C)/2022/2024	BEDAMATI PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
390	D-WP(C)/2023/2024	MANORANJAN DAS VS GOVT. OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
391	D-WP(C)/2024/2024	KSHIROD KUMAR MALLIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
392	D-WP(C)/2025/2024	SAKUNTALA KARALI VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
393	D-WP(C)/2026/2024	MANOJ KUMAR GIRI VS GOVT. OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
394	D-WP(C)/2028/2024	SIBANANDA JENA VS SASMITA NAHAK	SANJIB KUMAR BHANJADEO VS	// 0 //
395	D-WP(C)/2029/2024 WP(C)/814/2024	RATNESH RANJAN VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
396	D-WP(C)/2031/2024	NARENDRA RANA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
397	D-WP(C)/2032/2024	DAYASAGAR NEGI	BHABARANJAN KAR	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	D-WP(C)/2034/2024	GOVT. OF ODISHA BHIKARI CHARAN DASH	BHABARANJAN KAR	//
		VS	VS	0
399	D-WP(C)/2035/2024	GOVT. OF ODISHA SUBARNA KANTI SARANGI	BHABARANJAN KAR	//
		VS	VS	0
400	D-WP(C)/2036/2024	GOVT. OF ODISHA PRASANTA KUMAR MOHAPATRA	PRONOY MOHANTY	//
		VS	VS	0
401	D-WP(C)/2037/2024	STATE OF ODISHA SATYARANJAN BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
402	D-WP(C)/2038/2024	SOLE ARBITRATOR, MR ABHAYA JOGLEKAR, PUNE KHIROD CHANDRA PARIJA	ANJAN KUMAR BISWAL	//
		VS	VS	0
403	D-WP(C)/2039/2024	STATE OF ODISHA BIMALA RAY	JAGABANDHU SAHU	//
		VS	VS	0
404	D-WP(C)/2041/2024	STATE OF ODISHA BASANTA KUMAR DASH	KAUSHIK SWAIN	//
		VS	VS	0
405	D-WP(C)/2042/2024	STATE OF ODISHA ABHISEK PANI	BRAJA MOHAN SARANGI	//
		VS	VS	0
406	D-WP(C)/2043/2024	COMMISSIONER TRANSPORT, STA, CUTTACK MAA BANADEBI WOMENS SELF HELP GROUP, GANJAM	ANJAN KUMAR BISWAL	//
		VS	VS	0
407	D-WP(C)/2044/2024	STATE OF ODISHA KAUSALYA BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
408	D-WP(C)/2046/2024	STATE OF ODISHA PANCHANAN SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/2047/2024	STATE OF ODISHA SOUDAMINI BEHERA VS RTO, BBSR 1	BRAJA MOHAN SARANGI VS	// // 0 //
410	D-WP(C)/2049/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
411	D-WP(C)/2050/2024	BASANTA NAYAK VS SOLE ARBITRATOR, MR RABINDRA D. JOSHI, MUMBAI	BRAJA MOHAN SARANGI VS	// 0 //
412	D-WP(C)/2051/2024	MANORANJAN NAYAK VS COMMN. BMC, BADAGADA	SHIB SHANKAR MOHANTY VS	// 0 //
413	D-WP(C)/2052/2024	KABITA BARIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
414	D-WP(C)/2054/2024	SNIGDHARANI NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
415	D-WP(C)/2055/2024	MITHUN BALIARSINGH VS COLLECTOR, KANDHAMAL	MAHESWAR MOHANTY VS	// 0 //
416	D-WP(C)/2056/2024	SANTOSH KUMAR BISOI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
417	D-WP(C)/2057/2024	RANJIT KUMAR PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
418	D-WP(C)/2058/2024 WP(C)/817/2024	PRAVA RANJAN MISHRA VS DEPT. OF PROMOTION AND INDUSTRY AND INTERNAL TRADE, NEW DELHI	SIDHARTHA MISHRA VS	// 0 //
419	D-WP(C)/2059/2024	PRADEEP NAYAK VS COLLECTOR, KANDHAMAL	MAHESWAR MOHANTY VS	// 0 //

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420	D-WP(C)/2062/2024	SUCHISMITA SETHY VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
421	D-WP(C)/2063/2024	DILLIP KUMAR GHOSH VS ODISHA FOREST DEPT. CORPORATION LTD. BBSR	GYANESWAR SATPATHY VS	// 0 //
422	D-WP(C)/2064/2024	MAHARAJ BAIRAGI VS COLLECTOR AND REVISIONAL AUTHORITY, MALKANGIRI	MAHESWAR MOHANTY VS	// 0 //
423	D-WP(C)/2066/2024	M/S ZEGMA DEVELOPERS PVT. LTD., BBSR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
424	D-WP(C)/2067/2024	MAA MANGALA SHG, JAGATSINGHPUR VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
425	D-WP(C)/2068/2024	BUDHADEB BISWAS VS COLLECTOR AND REVISIONAL AUTHORITY, MALKANGIRI	MAHESWAR MOHANTY VS	// 0 //
426	D-WP(C)/2073/2024	ANANTA CHARAN SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
427	D-WP(C)/2074/2024	M/S. MATRUBHUMI SHELTERS PVT. LTD, BBSR VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	AMIT PRASAD BOSE VS	// 0 //
428	D-WP(C)/2075/2024	SUDHIR KUMAR PATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
429	D-WP(C)/2077/2024	NITYANANDA SAHU VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
430	D-WP(C)/2078/2024	M/S. MAA TARINI REFRACTORIES AND MONILITHICS, ROURKELA VS THE COMMNR. OF CT AND GST, CUTTACK	BIKRAM KESHARI SAHU VS	// 0 //
431	D-WP(C)/2080/2024	LAXMIPRIYA DAS	DEEPAK KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
432	D-WP(C)/2081/2024	SARAT CHANDRA BHUYAN	SATRUGHNA DASH (A)	//
		VS	VS	0
		STATE OF ODISHA		//
433	D-WP(C)/2083/2024	SUJIT RAJ DEEP	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
434	D-WP(C)/2084/2024	BISWANATH RANA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	D-WP(C)/2086/2024	MIHIR KUMAR PANDA	SOUBHAGYA SWAIN	//
		VS	VS	0
		DY. COMMISSIONER OF CT AND GST, BHADRAK CIRCLE, BALASORE		//
436	D-WP(C)/2087/2024	ANANTA KUMAR PARHI	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	D-WP(C)/2088/2024	TARANI MAHARANA	DAYANIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	D-WP(C)/2089/2024	NIHAR KUMAR DHAL	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	D-WP(C)/2092/2024	BIRANCHI NARAYAN PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	D-WP(C)/2094/2024	JHATAKISHORE NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	D-WP(C)/2095/2024	SURESH CHANDRA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	D-WP(C)/2096/2024	GEETA RANI PURI	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0

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443	D-WP(C)/2098/2024	STATE OF ODISHA GOLAKA BIHARI JYOTISHI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
444	D-WP(C)/2100/2024	STATE OF ODISHA NIMAIN CHARAN NAIK VS	SUSANTA KUMAR ROUT VS	// // 0
445	D-WP(C)/2101/2024	STATE OF ODISHA BANAMALI BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
446	D-WP(C)/2102/2024	STATE OF ODISHA DAYANIDHI GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
447	D-WP(C)/2103/2024	STATE OF ODISHA SAMIR KUMAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
448	D-WP(C)/2104/2024	STATE OF ODISHA RAJESH KUMAR SAHOO VS DEBT RECOVERY TRIBUNAL, CUTTACK	NIRANJAN LENKA VS	// // 0
449	D-WP(C)/2105/2024	GANESH PRASAD SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
450	D-WP(C)/2106/2024	STATE OF ODISHA BABAJI BEHERA VS	DEEPAK KU SAHOO VS	// // 0
451	D-WP(C)/2108/2024	STATE OF ODISHA ASISH KUMAR PADHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
452	D-WP(C)/2110/2024	STATE OF ODISHA UTSABANANDA ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
453	D-WP(C)/2111/2024	STATE OF ODISHA PUSPALATA SAHOO VS JANA SMALL FINANCE BANK LTD., BANGALORE	SABITA RANJAN PATNAIK VS	// // 0

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454	D-WP(C)/2112/2024	LAMBADHAR SAHU @ LAMBODHAR SAHU VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
455	D-WP(C)/2116/2024	RANJIT KUMAR PATNAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
456	D-WP(C)/2122/2024	EPILI NIRANJAN SENAPATI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
457	D-WP(C)/2123/2024	P. SRIKANT REDDY VS R.T.O., SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
458	D-WP(C)/2125/2024	SUNYABASHI BISWAL VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
459	D-WP(C)/2126/2024	M/S HI-TECH PROCESS, PURI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
460	D-WP(C)/2128/2024	GIRIDHARI MAJHI VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
461	D-WP(C)/2129/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
462	D-WP(C)/2131/2024	S.KRUSHNA CHANDRA DORA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
463	D-WP(C)/2133/2024	SANDEEP PANIGRAHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
464	D-WP(C)/2134/2024	CHANDRALEKHA @ CHANDRAKALA MAHAPATRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
465	D-WP(C)/2137/2024	CHAMPA PATI	MIHIR KANTA RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
466	D-WP(C)/2139/2024	SAROJ KUMAR DAS	RADHIKA HANS	//
		VS	VS	0
		UNION OF INDIA		//
467	D-WP(C)/2140/2024	RANJAN GOPINATH DORA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
468	D-WP(C)/2142/2024	PRAKASH KUMAR NAYAK	NIROD KUMAR SAHU	//
		VS	VS	0
		DIRECTOR GENERAL, CISF, NEW DELHI		//
469	D-WP(C)/2143/2024	MAHESWAR SWAIN	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
470	D-WP(C)/2145/2024	AJAMIL MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
471	D-WP(C)/2146/2024	M/S. SAPNA BUILDERS AND SUPPLIERS, JHARSUGUDA	LUCKY MOHANTY	//
		VS	VS	0
		STATE BANK OF INDIA, BBSR		//
472	D-WP(C)/2149/2024	NANI KUMAR MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
473	D-WP(C)/2151/2024	PRADEEP KUMAR KANHAR	BIDESHI KUMAR GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
474	D-WP(C)/2153/2024	SASMITA NAYAK	SHIB SHANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
475	D-WP(C)/2156/2024	PRINCIPAL SECY, AVIATION RESEARCH CENTRE, NEW DELHI.	CHANDRAKANTA PRADHAN, SR.P.C.	//
		VS	VS	0
		BIRANCHI NARAYAN SAMAL		//
476	D-WP(C)/2158/2024	MANJULATA DAS	PRASANTA KUMAR SATAPATHY	//
	WP(C)/836/2024	VS	VS	0

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477	D-WP(C)/2161/2024	STATE OF ODISHA MAA PATAKUMARI SHG, KENDRAPARA VS	MALLICK BEBRAT SMRUTIRANJAN VS	// // ()
478	D-WP(C)/2163/2024	STATE OF ODISHA SUDHIR BEHERA VS	BIDESHI KUMAR GHADEI VS	// // ()
479	D-WPCRL/1598/2024	STATE OF ODISHA RABINDRA KUMAR DASH VS	VIVEKANANDA JENA VS	// // /0 ()
480	D-ABLAPL/1455/2024	STATE OF ODISHA SARAT@BHARAT NAIK VS	SARADA PRASAD DASH VS	// // // KHANDAPARA /7 /2024 ()
481	D-ABLAPL/1456/2024	STATE OF ODISHA SAROJ @ MANGULI @ SENTERA ROUT VS	BIRANCHI NARAYAN SAMAL VS	// // // DHENKANAL SADAR /9 /2024 ()
482	D-ABLAPL/1457/2024	STATE OF ODISHA RAJU DAS VS	ARUN KUMAR BUDHIA VS	// // // KEONJHAR TOWN /330 /2023 ()
483	D-ABLAPL/1460/2024	STATE OF ODISHA JAYADEV MAHARAJ @ PAPUNA VS	AJIT KUMAR RAUT VS	// // // BONTH /191 /2023 ()
484	D-ABLAPL/1462/2024	STATE OF ODISHA SANTOSH SAHOO VS	UNMESH CHANDRA JENA VS	// // // DHARMASALA /443 /2021 ()
485	D-ABLAPL/1463/2024	STATE OF ODISHA S.DHARMA RAO @ S.DHARMA VS	S.S.RAY (2) VS	// // // GOLANTHARA (BERHAMPUR) /3 /2023 ()
486	D-ABLAPL/1466/2024	STATE OF ODISHA RAJIBKUMAR DIGAL@ RAJIV VS	MAHES DAS VS	// // // BALLIGUDA /210 /2023 ()
487	D-ABLAPL/1473/2024	STATE OF ODISHA UMA SHANKAR PANDA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// // // BOLANGIR TOWN /17 /2024 () //

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488	D-ABLAPL/1477/2024	BIPIN NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /451 /2022 () //
489	D-ABLAPL/1479/2024	BIPIN NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /517 /2023 () //
490	D-ABLAPL/1480/2024	BIPIN NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /478 /2023 () //
491	D-ABLAPL/1482/2024	BASUDEV SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /333 /2023 () //
492	D-ABLAPL/1485/2024	JYOTI KUMAR LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /66 /2020 () //
493	D-ABLAPL/1487/2024	RANJIT KUMAR JENA @ RANJIT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /57 /2021 () //
494	D-ABLAPL/1489/2024	SUBAL SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /72 /2021 () //
495	D-ABLAPL/1496/2024	CHANDAN @ CHANDAN CHAKRABARTI PADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /254 /2023 () //
496	D-ABLAPL/1504/2024	MINATI DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANKI /437 /2023 () //
497	D-ABLAPL/1506/2024	BHASKAR PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /473 /2023 () //
498	D-ABLAPL/1511/2024	BIKASH RANJAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAGARH /330 /2023 () //
499	D-ABLAPL/1515/2024	SATYA NARAYAN SWAIN	AMITAV TRIPATHY	NAYAGARH /147 /2014

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		VS	VS	()
500	D-ABLAPL/1516/2024	STATE OF ODISHA (OPID) FAKAN BHOI@PRAKASH BHOI	RAJIB LOCHAN PATTNAIK	// JAGATSINGPUR /765 /2023
		VS	VS	()
501	D-ABLAPL/1517/2024	STATE OF ODISHA PRASANT KUMAR JENA @ PAPU	SANJIT MISHRA	// CHANDRASEKHARPUR /653 /2023
		VS	VS	()
502	D-ABLAPL/1518/2024	STATE OF ODISHA BANITA PRADHAN	RAVI SHANKAR SAMAL	// BANTALA /180 /2023
		VS	VS	()
503	D-ABLAPL/1519/2024	STATE OF ODISHA SANJAY SETHI	ANIRUDHA DAS	// ANGUL SADAR PS /747 /2023
		VS	VS	()
504	D-ABLAPL/1521/2024	STATE OF ODISHA TIKAN @ TIKINA KUMAR ROUT	PRASANT KUMAR BARIK	// //0
		VS	VS	()
505	D-ABLAPL/1522/2024	STATE OF ODISHA LAXMIPRIYA PANDA	DURGA PRASAD PRADHAN	// BALIKUDA /214 /2023
		VS	VS	()
506	D-ABLAPL/1523/2024	SASMITA PANDA SOUMYA RANJAN MISHRA	BHOJARAJ SETH	// SAMBALPUR VIGILANCE /34 /2023
		VS	VS	()
507	D-ABLAPL/1526/2024	STATE OF ODISHA(VIG.) BALARAM @ NIRMAL CHANDRA BEHERA	DEEPAK KU SAHOO	// MARSHAGHAI /358 /2023
		VS	VS	()
508	D-ABLAPL/1527/2024	STATE OF ODISHA SRIDHARA SAHU	AMITAV TRIPATHY	// GOCHHAPADA /96 /2023
		VS	VS	()
509	D-ABLAPL/1528/2024	STATE OF ODISHA BHABANI SANKAR SAHOO	DEEPAK KU SAHOO	// AUL /175 /2023
		VS	VS	()
510	D-ABLAPL/1529/2024	STATE OF ODISHA BAPI NAYAK @ NURSINGHA KUMAR NAYAK	PRANAYA KUMAR DASH	// MAHILA P.S. BUXIBAZAR /146 /2023
		VS	VS	()

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511	D-ABLAPL/1531/2024	STATE OF ODISHA SAMEER NAIK VS	PRIYA RANJAN SINGH VS	// BALIMI /7 /2024 ()
512	D-ABLAPL/1532/2024	STATE OF ODISHA TUTU @ TULU @ ABHIJIT SENAPATI VS	PRADEEP KUMAR DAS VS	// NANDIPADA /53 /2007 ()
513	D-ABLAPL/1533/2024	STATE OF ODISHA GANESWAR PAIKARAY @ PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// CHANDAPUR /240 /2023 ()
514	D-ABLAPL/1537/2024	STATE OF ODISHA SANATAN MOHANTY VS	DEEPAK KU SAHOO VS	// NIKIRAI /351 /2023 ()
515	D-ABLAPL/1540/2024	STATE OF ODISHA RAMESH KANHAR VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /180 /2019 ()
516	D-ABLAPL/1543/2024	STATE OF ODISHA AUROJEET GHOSE VS	PRASANTA KUMAR SAHOO VS	// MAHILA P.S.(BBSR) /4 /2024 ()
517	D-ABLAPL/1545/2024	STATE OF ODISHA ABHISHEK TRIPATHY VS	PRANAB RANJAN CHHATOI VS	// DHENKANAL TOWN /23 /2024 ()
518	D-ABLAPL/1549/2024	STATE OF ODISHA BIRANCHI NARAYAN DWIBEDY VS	RAJESH KUMAR MAHAPATRA VS	// //0 ()
519	D-ABLAPL/1550/2024	STATE OF ODISHA PRATAP DEHURY VS	SNEHASISH BEHERA VS	// DHENKANAL SADAR /75 /2023 ()
520	D-ABLAPL/1552/2024	STATE OF ODISHA PURNA KHARA VS	MANORANJAN PADHY VS	// POTTANGI /132 /2023 ()
521	D-ABLAPL/1554/2024	STATE OF ODISHA PINTU SAHU VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// RENGALI /1 /2024 () //

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522	D-ABLAPL/1555/2024	SIBA KHARA @ SIBA SANKAR KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 () //
523	D-ABLAPL/1558/2024	LAKSHANA KHARA @ LAXMAN KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 () //
524	D-ABLAPL/1559/2024	HARI NAYAK @ LALITA NAYAK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	MAHILA P.S. BUXIBAZAR /146 /2023 () //
525	D-ABLAPL/1564/2024	HADIBANDHU BEHERA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	ANGUL TOWN /316 /2023 () //
526	D-ABLAPL/1565/2024	BABAN CHARAN NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /44 /2024 () //
527	D-ABLAPL/1569/2024	SMITI SARITA MOHAPATRA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BHUBANESWAR VIGILANCE /38 /2023 () //
528	D-ABLAPL/1575/2024	RABINDRA NAIK @ RABI NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	GANGAPUR (ASKA) /916 /2023 () //
529	D-ABLAPL/1578/2024	INAITOULLA MONDAL VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	BHADRAK RURAL /82 /2013 () //
530	D-ABLAPL/1584/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	BARI /532 /2023 () //
531	D-ABLAPL/1585/2024	GABU@OM PRAKASH JAISWAL VS STATE OF ODISHA	SOMJEET DAS VS	BRAHMANITARANG /276 /2023 () //
532	D-ABLAPL/1586/2024	PANDABA DALABEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /6 /2024 () //
533	D-ABLAPL/1594/2024	LAXMAN JENA @LAXMAN KUMAR JENA	TIRTH KUMAR SAHU	/ /0

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		VS	VS	()
534	D-ABLAPL/1600/2024	STATE OF ODISHA SUDAM NAG	PRATYUSHA NAIDU	// TITILAGARH /2 /2024
		VS	VS	()
535	D-ABLAPL/1601/2024	STATE OF ODISHA SUBHAM BAHADUR THAPA	PRATYUSHA NAIDU	// TITILAGARH /313 /2021
		VS	VS	()
536	D-ABLAPL/1602/2024	STATE OF ODISHA SUMIT NAIK @ NAYAK	LAXMINARAYAN PATEL	// HIRAKUD /10 /2024
		VS	VS	()
537	D-ABLAPL/1606/2024	STATE OF ODISHA SANKAR GOUDA	LAMBODOR ACHARI	// SURADA /4 /2024
		VS	VS	()
538	D-ABLAPL/1610/2024	STATE OF ODISHA RABINDRA NATH PANIGRAHI	ARIJEET MISHRA	// CHATRAPUR /11 /2024
		VS	VS	()
539	D-ABLAPL/1611/2024	STATE OF ODISHA SK. MINA	ARIJEET MISHRA	// KENDRAPARA /305 /2023
		VS	VS	()
540	D-ABLAPL/1614/2024	STATE OF ODISHA PRAVAT KUMAR PARIDA	ARIJEET MISHRA	// BOLAGARH P.S. /4 /2024
		VS	VS	()
541	D-ABLAPL/1615/2024	STATE OF ODISHA DILLIP KUMAR PANIGRAHI	ARIJEET MISHRA	// CHATRAPUR /11 /2024
		VS	VS	()
542	D-ABLAPL/1616/2024	STATE OF ODISHA ASHOK DAS	ARIJEET MISHRA	// KALINGA NAGAR /245 /2023
		VS	VS	()
543	D-ABLAPL/1617/2024	STATE OF ODISHA SK. RAHIL @ MIR NIJAMUDDIN	ARIJEET MISHRA	// KENDRAPARA /305 /2023
		VS	VS	()
544	D-ABLAPL/1620/2024	STATE OF ODISHA BISWA RANJAN DAS	DEBASIS MISHRA	// MALKANGIRI /467 /2022
		VS	VS	()

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FILING REPORT AS ON :16/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	D-ABLAPL/1626/2024	STATE OF ODISHA PRATAP PRADHAN VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /173 /2023 ()
546	D-ABLAPL/1627/2024	STATE OF ODISHA BALUNKI PARIDA @ BALUNKA PARIDA VS	TARA PRASAD MOHAPATRA VS	// JODAPADAR /214 /2023 ()
547	D-ABLAPL/1628/2024	STATE OF ODISHA JUGENDRA SAHU @ JOGENDRA SAHU VS	MANAS KUMAR CHAND VS	// SINDHIKELA PS /5 /2024 ()
548	D-ABLAPL/1630/2024	STATE OF ODISHA GANGADHAR PRADHAN VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /266 /2023 ()
549	D-ABLAPL/1636/2024	STATE OF ODISHA SAMANTA DIGAL VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /106 /2023 ()
550	D-ABLAPL/1640/2024	STATE OF ODISHA SUKANTI BEHERA VS	SWARUP KUMAR PATNAIK VS	// SULIAPADA /170 /2023 ()
551	D-ABLAPL/1643/2024	STATE OF ODISHA MANTU CHHURA VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /5 /2024 ()
552	D-ABLAPL/1647/2024	STATE OF ODISHA DEEPAK @ DIPAK BERA VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /14 /2009 ()
553	D-ABLAPL/1650/2024	STATE OF ODISHA MANOJ PUSTI @ BABU PUSTI VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /255 /2023 ()
554	D-ABLAPL/1651/2024	STATE OF ODISHA SWAPNA ROUTRAY VS	SMRUTI RANJAN ROUT VS	// INFOCITY PS /12 /2024 ()
555	D-ABLAPL/1654/2024	STATE OF ODISHA JYOTSNARANI PADHIARI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// ASTARANGA /95 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	D-ABLAPL/1655/2024	RUNA PARIDA @ PUSTI @ NAMITA PUSTI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /255 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :16/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/2/2007 MSA/2/2007	NABA KISHORE PANDA MP	M/S.BIBHU PR.TRIPATHY, M/S.A.PATNAIK, S.PATNAIK, S.MOHAPATRA	3/2024
2	D-MSA/2/2007 MSA/2/2007	NABA KISHORE PANDA MP	M/S.BIBHU PR.TRIPATHY, M/S.A.PATNAIK, S.PATNAIK, S.MOHAPATRA	4/2024
3	D-MSA/2/2007 MSA/2/2007	NABA KISHORE PANDA MP	M/S.BIBHU PR.TRIPATHY, M/S.A.PATNAIK, S.PATNAIK, S.MOHAPATRA	5/2024
4	D-MSA/7/2023 MSA/7/2023	LINGARAJ GAHIR MP	BIBEKANANDA BHUYAN	6/2024
5	D-CRLMP/1490/2024 CRLMP/ /	CHINMAYA DAS MP	BIJOY DASMOHAPATRA	7/2024
6	D-CRLMP/1629/2024 CRLMP/ /	RATNAKAR PANI MP	BISWAJIT PASAYAT	8/2024
7	D-CMAPL/65/2022 CMAPL/65/2022	BAURI BANDHU BSAHOO MP	DILLIP KUMA PATNAIK	9/2024
8	D-RVWPET/1860/2024 RVWPET/ /	STATE OF ODISHA MP	SAROJA KANTA SAMAL,A.G.A	13/2024
9	D-CONTC/2902/2012 CONTC/2902/2012	PRATAP KUMAR MOHANTY MP		13/2024
10	D-RVWPET/1860/2024 RVWPET/ /	STATE OF ODISHA MP	SAROJA KANTA SAMAL,A.G.A	14/2024
11	D-CONTC/8215/2023 CONTC/8215/2023	AJAYA ROUT MP		14/2024
12	D-TRP(C)/1924/2024 TRP(C)/ /	LOPAMUDRA GIRI MP	ANJAN KUMAR JENA	16/2024
13	D-MATA/9/2017 MATA/9/2017	PRADYUMNA KU.PADHY MP	MR.BIDYADHAR MANSINGH	16/2024
14	D-TRP(C)/2147/2024 TRP(C)/ /	SUMITRA SAHOO MP	NIRANJAN LENKA	17/2024
15	D-MATA/1903/2024 MATA/ /	ASWINI KU. ADHIKARI MP	BIRAJA PRASANNA DAS	17/2024
16	D-MATA/2071/2024 MATA/ /	ADDALA CHAITANYA VARMA MP	SATYAJIT MOHAPATRA (2)	18/2024
17	D-MATA/2127/2024 MATA/ /	BABITA PRADHAN @ NAYAK MP	AKSHAYA KUMAR SAHOO	19/2024
18	D-LAA/45/2012 LAA/45/2012	GOURI SHANKAR PANDA MP	M/S.N.N.MOHAPATRA, P.K.ROUT	23/2024
19	D-LAA/88/2017 LAA/88/2017	UNION OF INDIA MP	M/S.NIHAR KANTI MOHAPATRA, AMITABH PRADHAN	24/2024
20	D-LAA/88/2017 LAA/88/2017	UNION OF INDIA MP	M/S.NIHAR KANTI MOHAPATRA, AMITABH PRADHAN	25/2024
21	D-RPFAM/86/2022 RPFAM/86/2022	RAGHUKUL TILAK BISWAL MP	ALEKHA CHANDRA MOHANTY	25/2024
22	D-LAA/88/2017 LAA/88/2017	UNION OF INDIA MP	M/S.NIHAR KANTI MOHAPATRA, AMITABH PRADHAN	26/2024
23	D-SA/221/1990 SA/221/1990	SISINTI SATYANARAYAN PATRA MP	MINA KUMARI DAS	33/2024
24	D-SA/200/1997 SA/200/1997	SRI RADHAKRISHNA MP	SAMVIT MOHANTY	34/2024
25	D-CRLREV/509/2019 CRLREV/509/2019	SIDHESWAR HEMBRAM MP		39/2024
26	D-CRLREV/1587/2024	KALIA @ SATYABRATA SAHU	SATYAJIT MOHAPATRA	

	CRLREV/ /	MP		40/2024
27	D-CRLREV/545/2023	RAMAKANTA NAYAK	ASIT KUMAR CHAUDHURY	
	CRLREV/545/2023	MP		41/2024
28	D-CRLREV/664/2023	BHUBANANDA NAYAK	SULOCHANA PATRO	
	CRLREV/664/2023	MP		42/2024
29	D-CRLREV/1635/2024	TAPASWINEE DAS	RUDRA NARAYAN PARIJA	
	CRLREV/ /	MP		43/2024
30	D-CRLREV/1656/2024	GOUTTAM KAR @ GOUTAM KUMAR KARJAJATI KESHARI KHUNTIA		
	CRLREV/ /	MP		44/2024
31	D-FAO/552/2023	SUSANTA KUMAR DHAL	BANSHIDHAR BAUG	
	FAO/552/2023	MP		45/2024
32	D-FAO/2114/2024	SITA KISKOO	PRAFULLA CH. BISWAL	
	FAO/ /	MP		46/2024
33	D-FAO/523/2023	MANAGER LEGAL, (T.P. CELL), M/S. BAJAJ GENERAL INSURANCE CO. LTD., BBSR		
	FAO/523/2023	MP		47/2024
34	D-FAO/523/2023	MANAGER LEGAL, (T.P. CELL), M/S. BAJAJ GENERAL INSURANCE CO. LTD., BBSR		
	FAO/523/2023	MP		48/2024
35	D-CMP/634/2017	SUNA DEI @ BEHERA	MR.S.K.NAYAK	
	CMP/634/2017	MP		49/2024
36	D-CMP/1969/2024	BIJAY KUMAR TRIPATHY	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		50/2024
37	D-RSA/1899/2024	GOURI SHANKAR AGARWAL	SANJEEV UDGATA	
	RSA/ /	MP		51/2024
38	D-CMP/2082/2024	DUKHDEV SARKAR	SIDHARTHA MISHRA 1	
	CMP/ /	MP		51/2024
39	D-CMP/2093/2024	RAJESH KUMAR JAIN	SUSHANTA KUMAR JOSHI	
	CMP/ /	MP		52/2024
40	D-RSA/7/2016	RAMAKANTA NAYAK	M/S.PRAFULLA KU.RATH	
	RSA/7/2016	MP		52/2024
41	D-RSA/331/2018	MOCHIRAM MOHANTA	SABITA RANJAN PATTNAIK	
	RSA/331/2018	MP		53/2024
42	D-CMP/2118/2024	SUBHARAJ REALATERS PVT., ANGUL	SUSANTA KUMAR DASH	
	CMP/ /	MP		53/2024
43	D-RSA/212/2019	THE EXECUTIVE ENGINEER ELECTRICAL,GANJAM		
	RSA/212/2019	MP		54/2024
44	D-BLAPL/1491/2024	D.ISWAR REDDY	N.N. MOHAPATRA	
	BLAPL/ /	MP		71/2024
45	D-BLAPL/9191/2023	RAMANI RANJAN MAHALIK	AMULYA RATNA PANDA	
	BLAPL/9191/2023	MP		72/2024
46	D-BLAPL/13079/2023	BHISMA BEHERA	SANJIB KUMAR BHANJADEO	
	BLAPL/13079/2023	MP		73/2024
47	D-BLAPL/1561/2024	RAJENDRA MAJHI	SEPHALEE DAS	
	BLAPL/ /	MP		74/2024
48	D-BLAPL/12916/2023	SUSHIL KUMAR GOUTAM		
	BLAPL/12916/2023	MP		75/2024
49	D-BLAPL/13011/2023	BISWANATH SETHY	SANJIT MISHRA	
	BLAPL/13011/2023	MP		76/2024
50	D-BLAPL/11380/2023	TRINATH KHILA	JULU KHANSAMA	
	BLAPL/11380/2023	MP		77/2024
51	D-MACA/1861/2024	MINATI PARIDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		84/2024
52	D-MACA/1862/2024	MATAN SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		85/2024
53	D-MACA/1865/2024	ANUSAYA NAHAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		86/2024
54	D-MACA/1863/2024	TRILOCHAN PALEI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		86/2024
55	D-MACA/1866/2024	RENUBALA SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		87/2024
56	D-MACA/1897/2024	M/S. NEW INDIA ASSURANCE CO. L.T.D.	NAYAN BEHARI DAS	
	MACA/ /	MP		88/2024
57	D-MACA/1897/2024	M/S. NEW INDIA ASSURANCE CO. L.T.D.	NAYAN BEHARI DAS	
	MACA/ /	MP		89/2024

58	D-MACA/1262/2023 MACA/1262/2023	NEW INDIA ASSURANCE CO.LTD., BALAN MP	NEW INDIAN BEHARI DAS	90/2024
59	D-MACA/253/2023 MACA/253/2023	NATIONAL INSURANCE CO. LTD. MP		91/2024
60	D-MACA/253/2023 MACA/253/2023	NATIONAL INSURANCE CO. LTD. MP		92/2024
61	D-MACA/1916/2024 MACA/ /	D.M. (D.O. II), M/S. ORIENTAL INSURANCE MP	SOHINI ROY	93/2024
62	D-MACA/1919/2024 MACA/ /	M/S. NEW INDIA ASSURANCE CO.LTD., CU MP	CHANDRA SAMANTARAY	94/2024
63	D-MACA/1919/2024 MACA/ /	M/S. NEW INDIA ASSURANCE CO.LTD., CU MP	CHANDRA SAMANTARAY	95/2024
64	D-MACA/1929/2024 MACA/ /	M/S. D.M., NATIONAL INSURANCE CO. LT MP	BRASANTA KUMAR MAHALI	96/2024
65	D-MACA/1931/2024 MACA/ /	M/S. D.M., ORIENTAL INSURANCE CO. LT MP	BRASANTA KUMAR MAHALI	97/2024
66	D-MACA/1938/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., B MP	BRASANTA KUMAR MAHALI	98/2024
67	D-MACA/1274/2024 MACA/ /	DIVL. MANAGER, NATIONAL INSURANCE MP	MOHITDOSH SINHA	99/2024
68	D-CRLMC/4392/2023 CRLMC/4392/2023	SANJAY AGARWAL MP	PATITAPABAN PANDA	99/2024
69	D-CRLMC/5312/2023 CRLMC/5312/2023	ABDUL SALAM@SK.ALAM@ABDUL ALAM MP	RUDRA MADHAB BISWAL	100/2024
70	D-MACA/598/2023 MACA/598/2023	M/S ICICI LOMBARD GENERAL INSURANCE MP	CHITPA MITDASH	100/2024
71	D-CRLMC/4181/2023 CRLMC/4181/2023	JALIL KHAN MP		101/2024
72	D-MACA/2027/2024 MACA/ /	AMIT KUMAR BEHERA MP	SUSANT KUMAR MOHANTY	101/2024
73	D-MACA/1025/2023 MACA/1025/2023	BRANCH MANAGER, ORIENTAL INSURANCE MP	CHITPA MITDASH, W.B	102/2024
74	D-CRLMC/3861/2023 CRLMC/3861/2023	DEBENDRA SWAIN MP	SUSANTA KUMAR MISHRA,S.K. LENKA	102/2024
75	D-MACA/243/2018 MACA/243/2018	BAJAJ ALLIANZ G.I.CO.LTD. MP	M/S.G.P.DUTTA	103/2024
76	D-CRLMC/3487/2023 CRLMC/3487/2023	RADHAKANTA PRADHAN MP	RAMDAS ACHARY	103/2024
77	D-CRLMC/4625/2023 CRLMC/4625/2023	SANJAY KUMAR BEHERA MP	SOUMENDRA PATTANAIAK	104/2024
78	D-CRLMC/1530/2024 CRLMC/ /	RASANANDA KHATUA MP	ANIRUDHA DAS	105/2024
79	D-CRLMC/1459/2024 CRLMC/ /	HARBINDER SINGH DEENGRA MP	ANUP UDAYA SENAPATI	106/2024
80	D-ABLAPL/11531/2023 ABLAPL/11531/2023	PRAMOD KUMAR JENA @ BANA MP		107/2024
81	D-CRLMC/1605/2024 CRLMC/ /	PINTU @ SUBHASISH ROUT MP	SATYAJIT MOHAPATRA (2)	107/2024
82	D-CRLMC/1652/2024 CRLMC/ /	NIRUPAMA DAS MP	ARIJEET MISHRA	108/2024
83	D-ABLAPL/14480/2023 ABLAPL/14480/2023	SHIVA SARKAR MP		108/2024
84	D-CRLMC/1657/2024 CRLMC/ /	PRIYA RANJAN NAYAK MP	ARIJEET MISHRA	109/2024
85	D-ABLAPL/13855/2023 ABLAPL/13855/2023	CHINMAY SENAPATI MP		109/2024
86	D-ABLAPL/1519/2023 ABLAPL/1519/2023	PARSURAM DAS MP		110/2024
87	D-CRLMC/1660/2024 CRLMC/ /	SRIKANTA MAJHI MP	RUDRA NARAYAN PARIJA	110/2024
88	D-CRLMC/1661/2024 CRLMC/ /	BADAPU JAYADEV@JAYADEVA BADAPU MP	PRASANNA KUMAR MISHRA	111/2024
89	D-ABLAPL/1587/2023	RAJAT BEHERA		

	ABLAPL/1587/2023	MP		111/2024
90	D-ABLAPL/1536/2023	AMIT KUMAR BEHERA		
	ABLAPL/1536/2023	MP		112/2024
91	D-CRLMC/1664/2024	TANUPAMA SAMANTRAY@JENA	SUBASH CHANDRA PANI	
	CRLMC/ /	MP		112/2024
92	D-ABLAPL/1490/2023	MANORAMA BEHERA		
	ABLAPL/1490/2023	MP		113/2024
93	D-CRLMC/1668/2024	BIKU@KRUTIBAS PAIKARAY	MANAS KUMAR CHAND	
	CRLMC/ /	MP		113/2024
94	D-CRLMC/1667/2024	SANJAY KUMAR PATWARI	AMIT PATTNAIK	
	CRLMC/ /	MP		114/2024
95	D-ABLAPL/4650/2022	NATABARA BEHERA		
	ABLAPL/4650/2022	MP		114/2024
96	D-ABLAPL/13448/2023	NARENDRA SAHOO @ NARENDAR		
	ABLAPL/13448/2023	MP		115/2024
97	D-CRLMC/1669/2024	ABHIMANYU SETHI	SUJATA JENA	
	CRLMC/ /	MP		115/2024
98	D-ABLAPL/10969/2023	CHIRANJIBI JENA		
	ABLAPL/10969/2023	MP		116/2024
99	D-CRLMC/1568/2024	KANHU CHARAN PRADHAN	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		116/2024
100	D-ABLAPL/10970/2023	CHIRANJIBI JENA		
	ABLAPL/10970/2023	MP		117/2024
101	D-CRLMC/5275/2023	GUDDAN KERKETTA@AKASH KERKETTA		
	CRLMC/5275/2023	MP		117/2024
102	D-CRLMC/1670/2024	DHARANIDHAR SAHOO	NALINI KANTA SAHOO	
	CRLMC/ /	MP		118/2024
103	D-ABLAPL/10971/2023	CHIRANJIBI JENA		
	ABLAPL/10971/2023	MP		118/2024
104	D-CRLMC/1672/2024	SANTOSH JAISWAL @ SANTOSH KUMAR	MUHAMMED MUSTAQ ANSARI	
	CRLMC/ /	MP		119/2024
105	D-ABLAPL/4961/2023	REBATI MOHAN NAYAK		
	ABLAPL/4961/2023	MP		119/2024
106	D-CRLA/1472/2024	BASU @ BASANTA GOCHHAYAT	DEEPAK KUMAR PANI	
	CRLA/ /	MP		120/2024
107	D-CRLMC/1673/2024	MEERA @ MIRA PRADHAN	BHARAT BHUSAN ROUSTRAY	
	CRLMC/ /	MP		120/2024
108	D-ABLAPL/14987/2023	DILBAG SINGH	PRABHAT KUMAR PARIDA	
	ABLAPL/14987/2023	MP		120/2024
109	D-ABLAPL/4361/2023	ANIL MUKHI		
	ABLAPL/4361/2023	MP		121/2024
110	D-CRLA/1472/2024	BASU @ BASANTA GOCHHAYAT	DEEPAK KUMAR PANI	
	CRLA/ /	MP		121/2024
111	D-CRLA/1472/2024	BASU @ BASANTA GOCHHAYAT	DEEPAK KUMAR PANI	
	CRLA/ /	MP		122/2024
112	D-ABLAPL/11602/2023	DHUBLE MEHER @ DHUBALE MEHER		
	ABLAPL/11602/2023	MP		122/2024
113	D-CRLA/688/2023	PITA@PITABAS DANDSENA	AMITAV TRIPATHY	
	CRLA/688/2023	MP		123/2024
114	D-ABLAPL/14890/2023	DEBENDRA BANKA		
	ABLAPL/14890/2023	MP		123/2024
115	D-CRLA/1520/2024	K.BHIMA PATRA	PRASANNA KUMAR NAYAK(1)	
	CRLA/ /	MP		124/2024
116	D-CRLA/1520/2024	K.BHIMA PATRA	PRASANNA KUMAR NAYAK(1)	
	CRLA/ /	MP		125/2024
117	D-CRLA/114/2009	JAGANNATH NAYAK	M/S.S.K.MUND	
	CRLA/114/2009	MP		126/2024
118	D-CRLA/114/2009	JAGANNATH NAYAK	M/S.S.K.MUND	
	CRLA/114/2009	MP		127/2024
119	D-CRLA/1604/2024	THABIRA @ CHHABIRA PUTELE @ CHHABIR KUMAR SAHU		
	CRLA/ /	MP		128/2024
120	D-CRLA/1604/2024	THABIRA @ CHHABIRA PUTELE @ CHHABIR KUMAR SAHU		
	CRLA/ /	MP		129/2024

121	D-CRLA/1609/2024 CRLA/ /	BISWANATH PINGUA MP	ARIJEET MISHRA	130/2024
122	D-CRLA/1609/2024 CRLA/ /	BISWANATH PINGUA MP	ARIJEET MISHRA	131/2024
123	D-CRLA/1609/2024 CRLA/ /	BISWANATH PINGUA MP	ARIJEET MISHRA	132/2024
124	D-CRLA/569/2022 CRLA/569/2022	SANJAY SAMANTRAY MP	DEVASHIS PANDA	133/2024
125	D-CRLA/603/2023 CRLA/603/2023	SRINATH MURMU MP	SURYAKANTA DWIBEDI	134/2024
126	D-CRLA/167/2024 CRLA/ /	SENIOR INTELLIGENCE OFFICER MP	TUSHAR KANTI SATAPATHY, SR.S.C.	135/2024
127	D-CRLA/1659/2024 CRLA/ /	BISWANATH BARIK MP	BISWAJIT NAYAK	136/2024
128	D-CRLA/1659/2024 CRLA/ /	BISWANATH BARIK MP	BISWAJIT NAYAK	137/2024
129	D-CRLA/676/2022 CRLA/676/2022	BRAJA@BRAJA KISHORE JENA MP	AMULYA RATNA PANDA	138/2024
130	D-WA/1859/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DAS, A.G.A.	170/2024
131	D-WA/1859/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DAS, A.G.A.	171/2024
132	D-WA/1859/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DAS, A.G.A.	172/2024
133	D-WA/1864/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	173/2024
134	D-WA/1864/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	174/2024
135	D-WA/1864/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	175/2024
136	D-WA/1891/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	176/2024
137	D-WA/1891/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	177/2024
138	D-WA/1891/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	178/2024
139	D-WA/75/2024 WA/ /	ARUN KUMAR KHANDA MP	SAIBRATA RATH	179/2024
140	D-WA/2016/2024 WA/16/2024	PRINCIPAL SECY., PANCHAYATRAJ DEPT MP	RABI NARAYAN MISHRA,A.G.A	180/2024
141	D-WA/2016/2024 WA/16/2024	PRINCIPAL SECY., PANCHAYATRAJ DEPT MP	RABI NARAYAN MISHRA,A.G.A	181/2024
142	D-WA/2016/2024 WA/16/2024	PRINCIPAL SECY., PANCHAYATRAJ DEPT MP	RABI NARAYAN MISHRA,A.G.A	182/2024
143	D-WA/2070/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	183/2024
144	D-WA/2070/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	184/2024
145	D-WA/2079/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	185/2024
146	D-WA/2079/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	186/2024
147	D-WA/2692/2023 WA/2692/2023	ADARSHA PATHAGARA MP	SIDDHARTH PRASAD MISHRA	187/2024
148	D-WA/2120/2024 WA/ /	POURNMASI ACHARYA MP	KABIRAJ PRADHAN	188/2024
149	D-WA/2120/2024 WA/ /	POURNMASI ACHARYA MP	KABIRAJ PRADHAN	189/2024
150	D-WP(C)/1852/2024 WP(C)/786/2024	DR. PRASANTA KUMAR BISWAL MP	BIDYADHAR MANSINGA	790/2024
151	D-WP(C)/1854/2024 WP(C)/ /	M/S. UNISOFT, CUTTACK MP	RAMESH CHANDRA JENA	791/2024
152	D-WP(C)/1858/2024	M/S. ESMART ENERGY SOLUTIONS LTD., KHORSHID PANDA		

	WP(C)/ /	MP		792/2024
153	D-WP(C)/1858/2024	M/S. ESMART ENERGY SOLUTIONS LTD., KHORSHA PANDA		
	WP(C)/ /	MP		793/2024
154	D-WP(C)/1867/2024	DR. SURYAKANT PANDA	UMAKANT SAHOO	
	WP(C)/ /	MP		794/2024
155	D-WP(C)/1872/2024	M/S. MAGNUM SEA FOODS LTD. BBSR	SUNSHINE ANAND SWAIN	
	WP(C)/ /	MP		795/2024
156	D-WP(C)/26664/2023	SUSANTA BARAL	SAILABALA JENA	
	WP(C)/26664/2023	MP		796/2024
157	D-WP(C)/1874/2024	SAGAR DASH	UMAKANT SAHOO	
	WP(C)/ /	MP		797/2024
158	D-WP(C)/1874/2024	SAGAR DASH	UMAKANT SAHOO	
	WP(C)/ /	MP		798/2024
159	D-WP(C)/1879/2024	M/S. MAGNUM SEA FOODS LTD. BBSR	SUNSHINE ANAND SWAIN	
	WP(C)/ /	MP		799/2024
160	D-WP(C)/1882/2024	SUNITA PANDA	UMAKANT SAHOO	
	WP(C)/ /	MP		800/2024
161	D-WP(C)/1883/2024	JAYANTA KUMAR DAS	SAIBRATA RATH	
	WP(C)/779/2024	MP		801/2024
162	D-WP(C)/1882/2024	SUNITA PANDA	UMAKANT SAHOO	
	WP(C)/ /	MP		802/2024
163	D-WP(C)/1867/2024	DR. SURYAKANT PANDA	UMAKANT SAHOO	
	WP(C)/ /	MP		803/2024
164	D-WP(C)/1896/2024	M/S ORIENSOL SYSTEMS PVT. LTD., CUTTACK	AKHUTI BHUSAN CHOUDHURY	
	WP(C)/787/2024	MP		804/2024
165	D-WP(C)/993/2024	ALOK RANJAN MOHAPATRA	HRUDANANDA MOHAPATRA	
	WP(C)/724/2024	MP		805/2024
166	D-WP(C)/1902/2024	BABURAM DAS	BISWAJIT MOHAPATRA	
	WP(C)/ /	MP		806/2024
167	D-WP(C)/1908/2024	BUDUNI DARAI	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		807/2024
168	D-WP(C)/1910/2024	SANKARSHAN SAHOO	SWAPNIL ROY	
	WP(C)/818/2024	MP		808/2024
169	D-WP(C)/2805/2015	HARAMANI BAISAKH	M/S.MANORANJAN MISHRA	
	WP(C)/2805/2015	MP		809/2024
170	D-WP(C)/1911/2024	SWARNALATA SAHOO	SWAPNIL ROY	
	WP(C)/816/2024	MP		810/2024
171	D-WP(C)/866/2024	SUDHANSU MOHAN GURU	SUBHADUTTA ROUTHAY	
	WP(C)/284/2024	MP		811/2024
172	D-WP(C)/41361/2023	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. KHURDA		
	WP(C)/41361/2023	MP		812/2024
173	D-WP(C)/41579/2023	PRAMILA PARIDA		
	WP(C)/41579/2023	MP		813/2024
174	D-WP(C)/28953/2020	THE CHIEF POSTMASTER GENERAL, BBSR	AUROVINDA MOHANTY	
	WP(C)/28953/2020	MP		814/2024
175	D-WP(C)/1915/2024	BIBHU PRASAD GANTAYAT	BHAGABAN BEHERA	
	WP(C)/ /	MP		815/2024
176	D-WP(C)/1914/2024	LAXMIDHAR BARIK	SATYABRATA MOHANTY	
	WP(C)/778/2024	MP		816/2024
177	D-WP(C)/1936/2024	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		817/2024
178	D-WP(C)/1939/2024	BALAKRISHNA MAHARANA	DEEPANKAR PANIGRAHY	
	WP(C)/ /	MP		818/2024
179	D-WP(C)/866/2024	SUDHANSU MOHAN GURU	SUBHADUTTA ROUTHAY	
	WP(C)/284/2024	MP		819/2024
180	D-WP(C)/1940/2024	SANJUKTA SAHU	DEEPANKAR PANIGRAHY	
	WP(C)/ /	MP		820/2024
181	D-WP(C)/1943/2024	PRAKASH PADHIARY	DEEPANKAR PANIGRAHY	
	WP(C)/ /	MP		821/2024
182	D-WP(C)/22042/2023	PRAMOD CHANDRA BISWAL	ANJAN KUMAR BISWAL	
	WP(C)/22042/2023	MP		822/2024
183	D-WP(C)/1946/2024	KUANR MARNDY	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		823/2024

184	D-WP(C)/1948/2024 WP(C)/ /	GEETANJALI MOHARANA MP	DEEPANKAR PANIGRAHY	824/2024
185	D-WP(C)/26258/2023 WP(C)/26258/2023	DR. RAMA CHANDRA PRADHAN MP	H.M.DHAL	825/2024
186	D-WP(C)/1952/2024 WP(C)/ /	SAMEER RANJAN SAHOO MP	SUJATA JENA	826/2024
187	D-WP(C)/1956/2024 WP(C)/ /	UTKALI PRIYADARSHANI MP	AMIT KUMAR PATRA	827/2024
188	D-WP(C)/1957/2024 WP(C)/ /	RAJU SAHU MP	DEEPANKAR PANIGRAHY	828/2024
189	D-WP(C)/1959/2024 WP(C)/ /	KAILASH CHANDRA BARIK MP	PRASANTA KUMAR ROURAY	829/2024
190	D-WP(C)/14049/2019 WP(C)/14049/2019	BHAKTA PADARBINDA RATH MP	M/S.DURGESH NARAYAN RATH	830/2024
191	D-WP(C)/9757/2021 WP(C)/9757/2021	AJIT KUMAR PRADHAN MP	RAMDAS ACHARY	831/2024
192	D-WP(C)/9757/2021 WP(C)/9757/2021	AJIT KUMAR PRADHAN MP	RAMDAS ACHARY	832/2024
193	D-WP(C)/1964/2024 WP(C)/ /	CHINMAYA GAHIR MP	PRAFULLA KUMAR MOHAPATRA	833/2024
194	D-WP(C)/1966/2024 WP(C)/ /	BHIKSHUKA JOSHI MP	SHAKTI DATTA TRIPATHY	834/2024
195	D-WP(C)/40247/2023 WP(C)/40247/2023	JAYANTA KUMAR GHADAI MP	SAIBRATA RATH	835/2024
196	D-WP(C)/1968/2024 WP(C)/ /	BHOLESWAR PARIDA MP	PRAFULLA KUMAR MOHAPATRA	836/2024
197	D-WP(C)/1973/2024 WP(C)/ /	TRILOCHAN BEHERA MP	PRAFULLA KUMAR MOHAPATRA	837/2024
198	D-WP(C)/422/2024 WP(C)/ /	M/S MAA TARINI REFRACTORIES AND MORE MP	MONORAMIKESHORRKAHA	838/2024
199	D-WP(C)/1986/2024 WP(C)/ /	MITHUN BALIARSINGH MP	MAHESWAR MOHANTY	839/2024
200	D-WP(C)/2001/2024 WP(C)/ /	SUMAN KUMAR MURARI MP	BIKRAM CHANDRA GHADAI	840/2024
201	D-WP(C)/2004/2024 WP(C)/ /	HEMANTA KUMAR OJHA MP	SUBRAT MISRA	841/2024
202	D-WP(C)/2007/2024 WP(C)/ /	BISWAMBHAR PATRA MP	BIKRAM CHANDRA GHADAI	842/2024
203	D-WP(C)/2012/2024 WP(C)/ /	SURESH CHANDRA PATRA MP	BIKRAM CHANDRA GHADAI	843/2024
204	D-WP(C)/2019/2024 WP(C)/ /	RADHAKRUSHNA SAHOO MP	BIKRAM CHANDRA GHADAI	844/2024
205	D-WP(C)/2023/2024 WP(C)/ /	MANORANJAN DAS MP	BIKRAM CHANDRA GHADAI	845/2024
206	D-WP(C)/40401/2023 WP(C)/40401/2023	SUBHRANSU SEKHAR DAS MP	PRASANNA KUMAR SAHOO	846/2024
207	D-WP(C)/2026/2024 WP(C)/ /	MANOJ KUMAR GIRI MP	BIKRAM CHANDRA GHADAI	847/2024
208	D-WP(C)/24864/2023 WP(C)/24864/2023	ULLASA MANI MALLICK MP		848/2024
209	D-WP(C)/27674/2023 WP(C)/27674/2023	BIDHAN CHANDRA KAR MP		849/2024
210	D-WP(C)/41728/2023 WP(C)/41728/2023	SUVENDRA KUMAR NANDA MP	DEBENDRA MOHANTA	850/2024
211	D-WP(C)/2028/2024 WP(C)/ /	SIBANANDA JENA MP	SANJIB KUMAR BHANJADEO	851/2024
212	D-WP(C)/42472/2023 WP(C)/42472/2023	M/S. ENZEN GLOBAL SOLUTION PRIVATE MP	TRIPESKHORRKAHA KANUNGO	852/2024
213	D-WP(C)/5211/2015 WP(C)/5211/2015	BALA BHOI MP	M/S.MANOJ KU.PATI	853/2024
214	D-WP(C)/2037/2024 WP(C)/ /	SATYARANJAN BARIK MP	BRAJA MOHAN SARANGI	854/2024
215	D-WP(C)/2042/2024	ABHISEK PANI	BRAJA MOHAN SARANGI	

	WP(C)/ /	MP		855/2024
216	D-WP(C)/2043/2024	MAA BANADEBI WOMENS SELF HELP GROUP, ANPA, GANPUR	ANPA, GANPUR	
	WP(C)/ /	MP		856/2024
217	D-WP(C)/2050/2024	BASANTA NAYAK	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		857/2024
218	D-WP(C)/2055/2024	MITHUN BALIARSINGH	MAHESWAR MOHANTY	
	WP(C)/ /	MP		858/2024
219	D-WP(C)/2058/2024	PRAVA RANJAN MISHRA	SIDHARTHA MISHRA	
	WP(C)/817/2024	MP		859/2024
220	D-WP(C)/2059/2024	PRADEEP NAYAK	MAHESWAR MOHANTY	
	WP(C)/ /	MP		860/2024
221	D-WP(C)/2063/2024	DILLIP KUMAR GHOSH	GYANESWAR SATPATHY	
	WP(C)/ /	MP		861/2024
222	D-WP(C)/2067/2024	MAA MANGALA SHG, JAGATSINGHPUR	SAMVIT MOHANTY	
	WP(C)/ /	MP		862/2024
223	D-WP(C)/2066/2024	M/S ZEGMA DEVELOPERS PVT. LTD., BBSR	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		863/2024
224	D-WP(C)/2078/2024	M/S. MAA TARINI REFRACTORIES AND MONRATHIKESWAR, KANAK		
	WP(C)/ /	MP		864/2024
225	D-WP(C)/2081/2024	SARAT CHANDRA BHUYAN	SATRUGHNA DASH (A)	
	WP(C)/ /	MP		865/2024
226	D-WP(C)/2083/2024	SUJIT RAJ DEEP	ARABINDA TRIPATHY	
	WP(C)/ /	MP		866/2024
227	D-WP(C)/2086/2024	MIHIR KUMAR PANDA	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		867/2024
228	D-WP(C)/38417/2023	SHIPRA MUKHERJEE		
	WP(C)/38417/2023	MP		868/2024
229	D-WP(C)/41160/2023	KARTIKA PRADHAN	SHIVSANKAR MOHANTY	
	WP(C)/41160/2023	MP		869/2024
230	D-WP(C)/11644/2022	BETIKHAI BAG	AMIT PRASAD BOSE	
	WP(C)/11644/2022	MP		870/2024
231	D-WP(C)/42059/2023	MEERASHREE SUMAN	SUSANTA KUMAR DASH	
	WP(C)/42059/2023	MP		871/2024
232	D-WP(C)/990/2024	TARINI PRASAD SINGH	BUDHADEV ROURAY	
	WP(C)/596/2024	MP		872/2024
233	D-WP(C)/2104/2024	RAJESH KUMAR SAHOO	NIRANJAN LENKA	
	WP(C)/ /	MP		873/2024
234	D-WP(C)/42168/2023	DIBAKAR BARIK	DURGESH NARAYAN RATH	
	WP(C)/42168/2023	MP		874/2024
235	D-WP(C)/42168/2023	DIBAKAR BARIK	DURGESH NARAYAN RATH	
	WP(C)/42168/2023	MP		875/2024
236	D-WP(C)/21064/2016	IFFCO TOKIO GENERAL INSURANCE CO. LTD.		
	WP(C)/21064/2016	MP		876/2024
237	D-WP(C)/2112/2024	LAMBADHAR SAHU @ LAMBODHAR SAH	DEEPANKAR PANIGRAHY	
	WP(C)/ /	MP		877/2024
238	D-WP(C)/2111/2024	PUSPALATA SAHOO	SABITA RANJAN PATNAIK	
	WP(C)/ /	MP		878/2024
239	D-WP(C)/21064/2016	IFFCO TOKIO GENERAL INSURANCE CO. LTD.		
	WP(C)/21064/2016	MP		879/2024
240	D-WP(C)/1953/2024	ANJALI DEVI	DEEPANKAR PANIGRAHY	
	WP(C)/ /	MP		880/2024
241	D-WP(C)/2116/2024	RANJIT KUMAR PATNAIK	DEEPANKAR PANIGRAHY	
	WP(C)/ /	MP		881/2024
242	D-WP(C)/2122/2024	EPILI NIRANJAN SENAPATI	DEEPANKAR PANIGRAHY	
	WP(C)/ /	MP		882/2024
243	D-WP(C)/2125/2024	SUNYABASHI BISWAL	DEEPANKAR PANIGRAHY	
	WP(C)/ /	MP		883/2024
244	D-WP(C)/2126/2024	M/S HI-TECH PROCESS, PURI	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		884/2024
245	D-WP(C)/2129/2024	DILLIP KUMAR SAHOO	RAMDAS ACHARY	
	WP(C)/ /	MP		885/2024
246	D-WP(C)/2133/2024	SANDEEP PANIGRAHI	RAMDAS ACHARY	
	WP(C)/ /	MP		886/2024

247	D-WP(C)/2139/2024 WP(C)/ /	SAROJ KUMAR DAS MP	RADHIKA HANS	887/2024
248	D-WP(C)/42474/2023 WP(C)/42474/2023	BHAJAMAN NAYAK MP	PRASANNA KUMAR RATH	888/2024
249	D-WP(C)/2146/2024 WP(C)/ /	M/S. SAPNA BUILDERS AND SUPPLIERS, JHARKHAND MP	JHARKHAND	889/2024
250	D-WP(C)/2158/2024 WP(C)/836/2024	MANJULATA DAS MP	PRASANTA KUMAR SATAPATHY	890/2024
251	D-WP(C)/3371/2018 WP(C)/3371/2018	NRUSINGHA NAYAK MP	M/S.AKSHAYA KUMAR NAYAK	891/2024
252	D-WP(C)/2156/2024 WP(C)/ /	PRINCIPAL SECY,AVIATION RESEARCH CENTRE,RAJENDRA MP	CENTRE,RAJENDRA PRADHAN, SR.P.C.	892/2024